

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION No. 55 OF 2022 (SZ)

IN THE MATTER OF:

Arige Veeraswamy,
R/o.Yadadri-Bhuvanagiri District.

....

Applicant(s)

Versus

Telangana State Pollution Control Board
rep. by its Member Secretary,
Hyderabad & Ors.

....

Respondent(s)

**REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD
(RESPONDENT No. 1)**

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Place: Hyderabad

Date: 03-07-2023.

T. Jankar

Counsel for 1st Respondent

**REPORT DATED 01.07.2023 OF TELANGANA STATE POLLUTION CONTROL BOARD
IN OA NO.55 OF 2022 FILED BY SRI ARIGE VEERASWAMY, S/O. ARIGE KISTAIAH,
TANGADPALLE VILLAGE, CHOUTUPPAL MANDAL, YADADRI BHUVANAGIRI
DISTRICT.**

Sri Arige Veeraswamy, S/o. Arige Kistaiah, Tangadpalle Village, Choutuppal Mandal, Yadadri Bhuvanagiri Distirct has filed an Original Application No.55 of 2022 before the Hon'ble NGT, Southern Zone, Chennai praying for compensation of Rs. 52,09,150/- or the quantum assessed by the experts, restore agriculture lands & bore wells of the applicant in Survey No.80, 78 and 250 and action against polluting industries. The applicant enclosed the water analysis report dated:22.04.2021 from Prof. Jayashankar Telangana State Agricultural University, Hyderabad and bore well water analysis report dated:04.12.2019 from Telangana State Pollution Control Board.

In this regard, following is submitted:

Location of applicant land:

1. The applicant land is located in Tangadpalle Village, Choutuppal Mandal, Yadadri Bhuvanagiri Distirct. The Latitude and Longitude of the land is 17°13'46.28"N and the 78°54'49.22"E respectively.
2. During inspection on 20.04.2023, fodder grass cultivation was observed in the part of the applicant's fields and remaining land observed with earlier cotton cultivation traces.
3. During inspection, one bore well was observed in the Sy.No.80 and the Board Officials collected sample of the bore well on 20.04.2023. Copy of the analysis report is herewith enclosed as **Annexure – 1**.

Industries located in the proximity of the applicant's land:

4. In the proximity of the applicant's land, three industries namely M/s. Divi's Laboratories Pvt Ltd., Lingo jigudem (V) & Aregudem (V), Choutuppal (M), Yadadri Bhuvanagiri District , M/s. Srimi Pharmaceuticals Pvt. Ltd, Choutuppal (V&M), Yadadri Bhuvanagiri District and M/s. Maruti Cottex Ltd., Choutuppal (V&M), Yadadri Bhuvanagiri District are located within 1.5 KM radius.
5. The line of activity and categorization of the industries are as given below:

S.No.	Name of the industry	Line of Activity	Category (As per CPCB & TSPCB)
1	M/s. Divi's Laboratories Pvt Ltd., Lingo jigudem (V) & Aregudem (V), Choutuppal (M), Yadadri Bhuvanagiri District.	Pharmaceuticals	Red
2	M/s. Srimi Pharmaceuticals Pvt. Ltd, Choutuppal (V&M), Yadadri Bhuvanagiri District.	Pharmaceuticals	Red
3	M/s. Maruti Cottex Ltd., Choutuppal (V&M), Yadadri Bhuvanagiri District.	Yarn / Textile processing involving any effluent/emission generating	Red

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		processes including bleaching, dyeing, printing and colouring	
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6. The google map showing the proximity of the industries with the applicant land is herewith submitted below:



Industry-wise status is submitted as given below:

7. M/s. Divi's Laboratories Pvt Ltd., Lingo jigudem (V) & Aregudem (V), Choutuppal (M), Yadadri Bhuvanagiri District:

- i. M/s Divi's Laboratories Ltd (Unit-1) is located at Sy.No. 238, 247 to 250, 260 to 279, 289 to 293 & 302 of Lingo jigudem (V) and 505 & 506 of Aregudem (Hamlet of Pantangi (V)), Choutuppal (M), Yadadri Bhuvanagiri District and engaged in manufacturing of Bulk Drugs & Intermediates.
- ii. The industry is obtaining Consent for Operation (CFO) orders of the Board regularly and latest on 09.12.2021 with validity up to 31.03.2026 to manufacture certain Bulk Drugs of total capacity of 17409.13 Kg/day. **(Annexure – 2)**
- iii. The Board issued Amendment to the above CFO Order on 13.04.2022 (Amendment for Hazardous waste quantities, disposal option and additional Hazardous waste quantity only). **(Annexure – 3)**
- iv. The industry is segregating effluents into high TDS, low TDS effluents streams. The industry has provided Zero Liquid Discharge (ZLD) system consisting of Stripper (2X360 KLD), MEE (3X350 KLD), ATFD (5x40 m²), Aeration tanks (11600 m³) and RO plant (1x600 m³, 2x325 m³ and 1x300 m³). The MEE condensate along with other LTDS effluents is treated in the Biological ETP followed by RO plant. The RO permeate is reused for cooling tower make up and the RO rejects are sent to MEE for evaporation. The installed capacities of various units of existing ZLD system are as follows:

MEEs

MEE - I	Four stage, 350 KLD with vertical calendria along with common Stripper (360 KLD) for MEE – I & II.
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MEE - II	Five stage, 350 KLD with Horizontal calendria along with common Stripper (360 KLD) for MEE - I & II.
MEE - III	Six stage, 350 KLD with vertical calendria along with Stripper (360 KLD).

ATFDs

ATFD - I	65 KLD.
ATFD - II	65 KLD
ATFD - III	65 KLD
ATFD - IV	65 KLD (Stand by)
ATFD - V	65 KLD (Stand by)

Biological ETP

The industry has provided full-fledged biological ETP consisting of Raw effluents collection sump, Oil & grease traps, Equalization cum Neutralization tanks, Primary Settling Tank, Electro Chemical Oxidation Plant, Primary aeration for process effluents, Secondary settling Tank, Biological Aeration tank for process effluents, Extended aeration tank for process effluents, Biological Clarifiers for process effluents, Multi grade filter (MGF) / Pressure sand filter, Ultra filtration system followed by RO plants to treat the low TDS effluents. The industry has provided condensate aeration tank for treatment of MEE & ATFD condensate. Sludge drying beds and RVDF (Rotary vacuum drum filters) are provided for separation of liquid from ETP sludge. The installed capacities of various units are as given below:

S.No	Name of the treatment facilities	Installed capacity (KL)
1	Primary Aeration tank	1 X 1400 KL for LTDS effluents.
2	Biological Aeration tank	1 x 4500 KL for LTDS effluents.
3	Extended Aeration tank	1 X 700 KL for LTDS effluents.
4	Biological Aeration tank	1 X 500 KL for LTDS effluents.
5	Biological Aeration tank	1 X 4500 KL for MEE & ATFD condensate.
6	Biological clarifier	2 X 120 KL for process LTDS effluents
7	Electro chemical oxidation	2 X 300 KL for process LTDS effluents.
8	Sludge drying beds	8 X 150 m ³ for ETP sludge.
9	RVDF (Rotary vacuum drum filter)	2x100 KLD for separation of solids and liquids in ETP sludge.
10	Ultra filtration system	800 KL(1x40 m ³ /hr) before RO feed.
11	Pressure sand filters	3 x 40 m ³ /hr before RO feed.
12	Rotary kiln incinerator	9 TPD

RO systems

RO - I	Located near ECOT building with capacity 600 M ³ /day.
RO - II	Located inside ECOT building with capacity 300 M ³ /day.
RO - III	Located near MEE - I with capacity 325 M ³ /day.
RO - IV	Located near MEE - I with capacity 325 M ³ /day.

New system:

- v. The effluents are segregated into HTDS, High COD effluents & LTDS effluents. The industry has installed new ZLD system consisting of Stripper (1x360 KLD, 3X60 KLD), MEE (2X350 KLD), ATFD (3x40 m²), Aeration tanks (14620 m³) and RO plant (2X500 KLD). The installed capacities of various units of new ZLD system are as follows:

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S. No	Name of the treatment facilities	Total Capacity (KL)	Breakup capacities		
			High COD effluents	High TDS effluents	Low TDS effluents
1	Effluent collection tanks	1350 KL	1x150 KL	2x50 KL, 1x100 KL	2x400 KL, 1x200 KL
2	Oil & Grease Tank (3-compartments)	1x100 KL; 1x60 KL	1x60 KL	--	1x100 KL
3	Equalization cum Neutralization Tanks	2x300 KL; 1x200 KL; 1x100 KL	1x200 KL	1x100 KL	2x300 KL
4	Primary Settling tank	1x200 KL	--	--	1x200 KL
5	Final Settling tanks	2x400 KL; 1x100 KL; 2x60 KL	1x60 KL	1x60 KL	2x400 KL, 1x100 KL
6	Biological aeration Tanks	2x4000 KL	--	--	2x4000 KL
7	Biological Clarifiers	2x200 KL	--	--	2x200 KL
8	Multi grade filter (MGF) / Pressure sand filter	3x40 m ³ /hr	--	2 x 40 m ³ /hr	1 x 40 m ³ /hr
9	Activated carbon filter	3x40 m ³ /hr	--	2 x 40 m ³ /hr	1 x 40 m ³ /hr
10	Ultra Filtration system (UF)	800 (1x40 m ³ /hr)	--	--	800 (1x40 m ³ /hr)
11	RO plants for LTDS effluents	2x500 KLD	--	--	2x500 KLD
12	Stripper columns	3x60 KLD, 1x360 KLD	3x60 KLD	1x360 KLD	--
13	MEE (Multiple Effect Evaporator) in Six effects.	2x350 KLD	--	2x350 KLD	--
14	ATFD (Agitated thin film dryer)	3x40 m ²	--	3x40 m ²	--
15	Aeration Tank for condensate water	1x5000 KL	1x5000 KL		--
16	RVDF (Rotary Vacuum Drum Filter)	2x100 KLD	--	--	2x100 KLD
17	Sludge Drying Beds	6x300 m ³	6x300 m ³		
18	HWSP (Hazardous Waste Storage Platform) & ATFD salt storage platform	840 Sqm	840 m		

vi. The Board regularly collecting samples from different stages of Zero Liquid Discharge (ZLD) system. The details are as given below:

S.No.	Date of the sampling	Parameters	Remarks
1.	28.11.2016	pH, TSS, TDS & COD	As per the analysis reports, the Zero Liquid Discharge (ZLD) system is effective.

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			(Annexure – 4)
2.	24.04.2018	pH, TSS, TDS, COD & Oil and Grease	As per the analysis reports, the Zero Liquid Discharge (ZLD) system is effective. (Annexure 4 A)
3.	20.08.2018	pH, TSS, TDS, COD & BOD	As per the analysis reports, the Zero Liquid Discharge (ZLD) system is effective. (Annexure – 4 B)
4.	26.11.2019	pH, TSS, TDS, COD & Oil and Grease	As per the analysis reports, the Zero Liquid Discharge (ZLD) system is effective. (Annexure – 4 C)
5.	17.01.2020	pH, TSS, TDS, COD & Oil and Grease	As per the analysis reports, the Zero Liquid Discharge (ZLD) system is effective. (Annexure – 4 D)
6.	02.02.2021	pH, TSS, TDS, COD, BOD & Oil and Grease	As per the analysis reports, the Zero Liquid Discharge (ZLD) system is effective. (Annexure – 4 E)
7.	28.04.2022	pH, TSS, TDS, COD, BOD & Oil and Grease	As per the analysis reports, the Zero Liquid Discharge (ZLD) system is effective. (Annexure – 4 F)
8.	16.03.2023	pH, TSS, TDS, COD, BOD & Oil and Grease	As per the analysis reports, the Zero Liquid Discharge (ZLD) system is effective. (Annexure – 4 G)

- vii. The industry has provided IP camera along with digital flow meters with totalisers for recording the quantity of HTDS effluents, LTDS effluents & RO permeate and connected the same to TSPCB server. The industry has also provided analyzers for pH, TSS, COD & BOD at RO permeate and connected the same to the TSPCB server. The industry has provided IP camera at main gate entrance and connected the same to TSPCB server.
- viii. The industry has 24 TPH and 16 TPH coal fired boilers and provided ESP as Air Pollution Control Equipment (APCE) for 24 TPH boiler and bag filters for 16 TPH coal fired boiler followed by a common stack of height 40 mtrs. The industry has another 24 TPH boiler as standby and provided ESP as APCE followed by separate stack of 40 mtrs height. The industry has installed 2 x 4TPH Oil fired boilers (as standby), 6 x 4 Lakh K.Cal/hr Thermic fluid Heaters, 1 x 625 KVA, 1x750 KVA, 2 x 320 KVA, 5 x 1250 KVA & 11 x 1500 KVA DG sets with acoustic enclosures.

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- ix. The industry has provided Online Continuous Emissions Monitoring Systems to the stacks attached to boilers to monitor the emissions and the same are connected to TSPCB server.
 - x. The industry has installed Continuous Online Ambient Air Quality monitoring stations (CAAQMS) – 3 Nos & VOC meters for monitoring of Volatile Organic Compounds (VOCs) and the same are connected to TSPCB server. The Board is regularly monitoring the online system.
 - xi. The industry has provided 52 Nos of two stage scrubbers with standby arrangement connected with scrubber failure alarms and online pH meter for control of process emissions.
 - xii. The industry has Solvent recovery columns of 4 Nos x 10 KL, 10 Nos x 12.5 KL, 1 No X13 KL & 2 Nos x 5 KL and also installed 2 Nos x 30 KL, 2 Nos x 12.5 KL, 1 No X 12 KL & 1 No X 28.8 KL Solvent recovery columns under the expansion for recovery of spent/mixed solvents and reused.
 - xiii. The industry generates hazardous wastes like ETP sludge, Inorganic & Evaporation salts, Organic residue, Spent carbon and distillation residue during the manufacturing process as well as from the treatment of effluents. The industry is storing hazardous wastes in a separate room with impervious lining. The industry is sending the ETP sludge, Inorganic & Evaporation salts to M/s. TSDF, Dundigal for scientific disposal and Organic residue, Spent carbon and distillation residue to cement industries for co-processing in the cement kilns as an alternative fuel.

8. M/s. Srimi Pharmaceuticals Pvt. Ltd, Choutuppal (V&M), Yadadri Bhuvanagiri District.

- i. M/s. Srimi Pharmaceuticals Pvt. Ltd, is located at Choutuppal (V&M) Yadadri Bhuvanagiri District is engaged in manufacturing of Bulk Drugs & Intermediates.
- ii. The Board has issued CFO & HWA (Expansion) to the industry vide order dt.17.08.2022 with a validity of 30.06.2026. **Annexure – 5.**
- iii. The industry has ZLD system consisting of Stripper (250 KLD), MEE (230 KLD), ATFD (70 KLD) & Biological ETP of 300 KLD consisting of Collection tank, Flash mixer tank, Primary clarifier tank, Buffer tank, Anaerobic tank, Aeration tank, Secondary clarifier, Multi grade filter (MGF) / Pressure sand filter, followed by RO plant (300 KLD). The industry is segregating the effluents into HTDS / LTDS streams. The HTDS effluents are treated in the MEE system and the MEE condensate along with other LTDS effluents taken for biological treatment and RO. The RO permeate is reused for utilities.
- iv. The industry has provided IP camera for the digital flow meter at HTDS effluents, LTDS effluents, Online TDS meter for HTDS effluents, RO permeate and connected the same to TSPCB Server.
- v. The Industry has coal fired boilers of capacity 1x10 TPH & 1x3 TPH and provided with Bag filters followed by MDC & MDC respectively as Air Pollution Control

equipments followed by common chimney of height of 30 mtrs. The industry has 1x2 lakh kcal/hr Thermic fluid heater and DG sets of capacity 1x125 KVA + 1x 250 KVA + 1x 500 KVA +1x 1000 KVA provided with acoustic enclosures.

- vi. The industry has provided two stage scrubbers (5 Nos) at production blocks with online pH meters for control of process emissions and 1 double stage scrubber at HTDS collection tank area.
- vii. The industry has provided online VOC analyzer for monitoring VOCs and connected the same to TSPCB Server.

9. M/s. Maruti Cottex Ltd., Choutuppal (V&M), Yadadri Bhuvanagiri District:

- i. M/s. Maruthi Cottex Ltd. is located at Choutuppal (V&M), Yadadri Bhuvanagiri District and **engaged in textile fabric processing.**
- ii. The industry has obtained CFO of the Board vide order dt.28.09.2022 for fabric processing – 1,50,000 Mtrs/day & Printed / dyed synthetic polyester cotton fabric - 1,50,000 Mtrs/day with validity up to 31.12.2027. **Annexure – 6.**
- iii. The industry has provided treatment system consisting of Biological ETP followed by sand filter, carbon filter, UF and RO plant, MEE (4 stages), FE followed by ATFD (5 KLD). LTDS effluents are treated in Biological ETP. After treatment, treated effluents are recycled for washings of fabric, bleaching, scouring etc. HTDS Effluents are treated in ETP, sand filter, carbon filter, UF and passed through RO system. The RO permeate recycled back into the process, cooling tower makeup. The RO rejects are evaporated in MEE, FE followed by ATFD and the MEE condensate is reused for boiler feed. The ETP sludge and ATFD salts are disposed to TSDF, Dundigal, Medchal-Malkajgiri District for safe disposal.
- iv. The industry has provided MEE – 85 KLD, Forced evaporator – 24 KLD, Biological ETP – 800 KLD, RO Plants – 70 KL/hr (40+20+10). Biological ETP consisting the following: Screen/grid chambers- collection cum aeration tank-flocculation tank-flash mixture tank-tube settling tank 1- aeration tank 1- tube settling tank 2- aeration tank 2- tube settling tank 3- collection tank- carbon filter and sand filter.
- v. The industry has provided MDC followed by Multi cyclone dust collector followed by common wet scrubber to the husk fired boiler of 6 TPH & the thermic fluid heater of 1 Lakh K.Cal/hr capacity is provided with MDC followed by common stack of 30 mt height. The industry provided common water scrubbing system for further control of the emissions. For boiler of 3 TPH capacity & The thermic fluid heater of 1 Lakh K.Cal/hr the industry has provided MDC & multi cyclone dust collectors followed by water scrubbing system commonly with stack of 30 mt height.
- vi. The industry has provided separate room with impervious lining for storage of hazardous solid waste.
- vii. The industry has provided digital flow meters at Inlet and Outlet of ETP and provided digital meters for MEE feed, RO permeate.
- viii. The industry has developed greenbelt in an area of about 17 acres.

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Study conducted by Multi Disciplinary Team constituted by the District Collector, Yadadri Bhuvanagiri District:

10. Earlier, the Member Secretary, TSPCB vide Ir.dt.04.03.2020 requested the District Collector, Yadadri Bhuvanagiri District to constitute a Multi Disciplinary Team for conducting a detailed study in consultation with the local public to assess the extent of ground water contamination due to operation of the industry and extent of damage caused to any identifiable persons / agricultural lands in and around the industry and suggest remedial action / compensation to be recovered from the industry on polluter pays principle in connection with several public complaints received against M/s. Divi's Laboratories Limited, Choutuppal. (**Annexure – 7**)
11. Accordingly, the District Collector, Yadadri Bhuvanagiri District has constituted a Multi Disciplinary Team with the following officials in connection with complaints against M/s. Divi's Laboratories Limited, Sy.No. 238, 247 to 250, 260 to 279, 289 to 293 & 302 of Lingo jigudem (V) and Sy.No.505 & 506 of Aregudem (Hamlet of Pantangi Village) of Choutuppal Mandal, Yadadri Bhuvanagiri District:
 - a) The Revenue Divisional Officer, Choutuppal, Yadadri Bhuvanagiri District.
 - b) The District Agricultural Officer, Yadadri Bhuvanagiri District.
 - c) The District Ground Water Officer, Yadadri Bhuvanagiri District.
 - d) Expert from CSIR-NEERI, Hyderabad.
 - e) The Environmental Engineer, TSPCB, Regional office, Nalgonda.
12. As per the instructions of the District Collector, the Multi Disciplinary Team has conducted joint inspection of M/s. Divi's Laboratories Limited (Unit-1) and surroundings on 16.03.2021, 30.03.2021 and 16.04.2021. Copy of the report is herewith enclosed as **Annexure –8**.
13. The Multi Disciplinary Team collected ground water samples in and around the above industries. The google map showing the industry locations and sampling points are as given below:



14. The observations and Recommendations of the Multi Disciplinary Team is submitted as given below:
 - a) As per TSPCB report, some of the ground water samples in the area are exceeding the standards for drinking water with respect to certain parameters like TDS,

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Fluoride, Total Hardness (as CaCO_3), Calcium (as Ca^{+2}) and Magnesium (as Mg^{+2}).

- b) As per the monitoring results of air quality monitoring carried by TSPCB, the parameters (RSPM, SO_2 , NO_2 & NH_3) are within the National Ambient Air Quality Standards.
- c) During the Joint Inspection of the Industry, the following suggestions are made for prevention and control of pollution:
- i) The industry shall continue to operate the scrubbers provided to control process emissions regularly for control of odour to the surroundings.
 - ii) The industry shall continue to operate the Zero Liquid Discharge (ZLD) system regularly to treat the effluents and reuse the same.
 - iii) The hazardous waste shall be kept stored inside the sheds till the final disposal to TSDF/Cement industries.
- d) The Agriculture Department stated that, more samples are having the Electrical Conductivity more than 2.0, Bicarbonates, Chlorides and Residual Sodium Carbonates are also in High range. This water can be used with arrangement of adequate usage of FYM, Gypsum and adequate drainage facilities. The Soil Samples were analysed for the parameters of PH, Electrical Conductivity, Organic Carbon, Nitrogen, Phosphorous and Potassium, **As per the analytical reports of soil samples, these soils are suitable to grow crops. The Agriculture Department recommended that Sugar cane, Sugar beet, Oats, Barely, wheat, Cotton Sorghum, all Millets, Sunhemp, Dalincha crops may be grown in this area.**
- e) **The Groundwater Department stated that the Nitrates in the upstream of M/s Divis Laboratories are showing excess only in 3 samples out of 20 samples shall be attributed due to excess usage of manures to the agricultural crops in the local area** and EC are more than the normal limits showing in 8 samples out of 20 samples due to local rock formation and its mineral composition. Fluoride contamination found in more than the normal limits of 7 seven samples out of 20 collected and analyzed samples are shall be attributed due to eugenic and base rock formation.
- f) Further, the Groundwater Department stated that:
1. Out of 20 samples collected surrounding of M/s Divis Laboratories and results of chemical analysis only few samples showing just more than desired/ permissible limits.
 2. Analytical results reveal that the groundwater quality is suitable for agriculture purpose.
 3. **Influence of M/s Divis Laboratories Limited effluents shall rule out basing on the analytical results of water samples collected and analyzed.**
- g) As per the CSIR-NEERI report, **the total Hardness values in the study area ranged from 426–2060mg/l except at some locations most of samples showed total hardness values within the permissible limit of BIS.** The

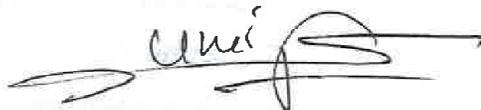
sodium levels in the groundwater varied from 190–467mg/l. The high levels of sodium are due to the rock dominance in the study area and all the heavy metals were within the permissible limits of BIS except for Iron. The high values of iron are due to the laterite nature of soil.

In view of the above, it is kindly submitted that the industries located in the proximity of the applicant land are having systems for treatment of the effluents generated. As per the report of the Multi Disciplinary Team constituted by the District Collector, Yadadri Bhuvanagiri District, the soils are suitable to grow crops. The Agriculture Department recommended that Sugar cane, Sugar beet, Oats, Barely, wheat, Cotton Sorghum, all Millets, Sunhemp, Dalincha crops may be grown in this area. The Groundwater Department stated that the Analytical results reveal that the groundwater quality is suitable for agriculture purpose. As per the CSIR-NEERI report, the total Hardness values in the study area ranged from 426–2060mg/l except at some locations most of samples showed total hardness values within the permissible limit of BIS.

It is to submit that, a similar case pertaining to the above industries was filed before the Hon'ble NGT, Chennai in OA No.80 of 2020 (SZ). The Hon'ble NGT heard the matter on 13.04.2023 and directed the responded Board to file the report. The matter is listed on 06.07.2023.

Place: Nalgonda

Date: 01.07.2023



ENVIRONMENTAL ENGINEER

ENVIRONMENTAL ENGINEER
T.S. Pollution Control Board,
Regional Office, Nalgonda.



ANNEXURE-I



TELANGANA STATE POLLUTION CONTROL BOARD
Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500 018
Ph: 040-23887500

CENTRAL LABORATORYAnalysis Report

Reg. No. SR/05/TSPCB/HO/R00/AMD/LAB/23/04/405
Collected on: 20/04/2023
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 29/04/2023

Collected by: AES-I, RO-Nalgonda
Received on: 21/04/2023
Quantity of the sample: 2Lts. sample each
Page No.: 1 of 1

Sample code : Sample details / collection point

23/04/405 - Water sample collected from Bore well located in Agricultural land of Sri. Arige Veera Swamy, S/o. Kistaiah, Sy.No. 80 of Thangadpally (V), Choutuppal (M), Yadadri-Bhuvanagiri District.

Parameters	Unit	Method No.	Results
			23/04/405
pH	-	4500-B	7.26
Total Suspended Solids	mg/L	2540-D	44
Total Dissolved Solids	mg/L	2540 C	3640
Chemical Oxygen Demand	mg/L	5220 B	16.2
Total Hardness as CaCO ₃	mg/L	2340 C	1912
Calcium as Ca ⁺²	mg/L	3500-Ca B	166
Magnesium as Mg ⁺²	mg/L	3500-Mg B	364
Chlorides as Cl ⁻	mg/L	4500-Cl-B	1619
Sulphates as SO ₄ ⁻²	mg/L	4500-SO4-2 B	60
Total Alkalinity as CaCO ₃	mg/L	2320 B	670
Phosphates	mg/L	4500-P,D	2.5
% Sodium	-	-	33.0
SAR	-	-	4.3

Note: Results related to sample as received.


Joint Chief Environmental Scientist



CONSENT & HWA ORDER (CHANGE OF PRODUCT MIX)
 RED CATEGORY

Consent Order No: 210923374934

Date: 09.12.2021

(Consent Order for Existing/New or altered discharge of sewage and/or trade effluents/outlet under Section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and amendments thereof, Operation of the plant under section 21/22 of Air (Prevention & Control of Pollution) Act 1981 and amendments thereof and Authorisation / Renewal of Authorisation under Rule 6 of the Hazardous Wastes (Management, Handling & Transboundary, Movement) Rules 2016 & Amendments thereof).

CONSENT is hereby granted under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974, under section 21/22 of Air (Prevention & Control of Pollution) Act 1981 and amendments thereof, and Authorisation under the provisions of HW (MH & TM) Rules, 2016 (hereinafter referred to as 'the Acts', 'the Rules') and amendments thereof and the rules and orders made there under to M/s. Divi's Laboratories Limited (Unit -1), Sy.No. 238, 247 to 250, 260 to 279, 289 to 293 & 302 of Lingojigudem (V) and Sy.No.505 & 506 of Aregudem (Hamlet of Pantangi Village) of Choutuppal Mandal, Yadadri Bhuvanagiri District (hereinafter referred to as 'the Applicant /Industry') and the industry is authorized to operate the industrial plant to discharge the Effluents from the outlets and the quantity of Emissions per hour from the chimneys, by operating pollution control equipment, as detailed below,

i) Out lets for discharge of Effluents:

Outlet No.	Outlet Description	Max Daily Discharge	Point of Disposal
1	HTDS effluents (Process & washings)	533 KLD	<ul style="list-style-type: none"> Shall be stripped off for organics recovery. Stripper condensate to distillate for separation of organic compounds followed by disposal to cement plants for co-processing and distilled effluents shall be sent to LTDS treatment system. Stripped effluents for forced evaporation in MEE followed by ATFD. Condensate from MEE & ATFD shall be routed to LTDS treatment system.
2	LTDS effluents (Process & washing - 664 KLD) + Boiler Blow down- 40 KLD + Cooling tower blow down - 800 KLD + DM / Softener regeneration - 150 KLD + Incinerator Scrubber - 20 KLD + Domestic effluents - 512 KLD)	2186 KLD	<ul style="list-style-type: none"> Treated in ETP Treated effluents from ETP shall be filtered in the RO Plant. RO Permeate water for reuse in the Plant. RO rejects to MEE.
	Total	2719 KLD	

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ii) Emissions from chimneys:

Chimney No.	Description of Chimney
1	Attached to Coal fired boiler of capacity 1 x 24 TPH Attached to Coal fired boiler of capacity 1 x 16 TPH
2	Attached to Coal fired boiler of capacity 1 x 24 TPH (Standby)*
3	Attached to Oil Fired Boiler 2 x 4 TPH (Stand by)*
4 & 5	Attached to Thermic fluid heaters of capacity 6 X 4 lakh K.cal/hr
6	Attached to Incinerator of capacity 9 TPD
7	Attached to DG sets of capacity Attached to 1 x 625 KVA, 1x750 KVA, 2 x 320 KVA, 5 x 1250 KVA & 11 x 1500 KVA.

* The industry shall disconnect the connections to the 24 TPH coal fired boiler & 2 x 4 TPH Oil fired boiler as committed by the industry. In the instance of using the 24 TPH coal fired boiler & 2 x 4 TPH Oil fired boiler the industry shall inform the Regional Office, Nalgonda, before starting.

iii) HW Authorisation No. 210923374934

Date:09.12.2021

**HAZARDOUS WASTE AUTHORISATION
(FORM – II)
[See Rule 6 (2)]**

M/s. Divi's Laboratories Limited (Unit -1), Sy.No. 238, 247 to 250, 260 to 279, 289 to 293 & 302 of Lingojugudem (V) and Sy.No.505 & 506 of Aregudem (Hamlet of Pantangi Village) of Choutuppal Mandal, Yadadri Bhuvanagiri District is hereby granted an authorization to operate a facility for collection, reception, storage, treatment, transport and disposal of Hazardous Wastes namely:

1. Hazardous wastes with disposal option :

Sl. No.	Name of the Hazardous waste	Stream	Quantity	Disposal Option
1.	Process residues (Organic residue)	28.1 of Schedule – I	37563.2 Kg/day	Shall be disposed to Cement Units for Co-processing / AFR facilities for pre-processing (or) M/s. TSDF, Dundigal for pre-processing.
2.	Solvent Residue (Distillation bottom residue)	20.3 of Schedule -I		
3.	Spent carbon	28.3 of Schedule-I	1022.8 Kg/day	
4.	ETP sludge	35.3 of Schedule – I	4500 Kg/day	
5.	MEE Salts	35.3 of Schedule – I	75126.7 Kg/day	Shall be disposed to TSDF for landfilling
6.	Sodium Chloride	35.3 of Schedule – I	108.4 Kg/day	Shall be disposed to authorized recovery units / TSDF, for landfilling.
7.	Incineration ash	-	9 Kg/day	Shall be disposed to TSDF for landfill / authroised vendors.

2. Hazardous wastes with recycling option:

Sl. No.	Name of the Hazardous waste	Stream	Quantity	Disposal Option
1.	Spent catalyst	28.2 of Schedule – I	135.18 Kg/day	Shall be disposed to TSDF / returned to supplier for recovery
2.	Spent acids	29.6 of Schedule – I	24 KLD	Shall be recovered and recycled within industry / disposed to the End users / Authorized units.

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3.	Spent Solvents	28.6 of Schedule - I	272 KLD	Solvents shall be recovered to the maximum extent possible and shall be reused. The Spent Solvents which cannot be reused in the plant shall be disposed to the End Users / Authorized Cement manufacturing units for Co-processing / AFRF facilities of M/s: GEPIL Infrastructure Pvt. Ltd., Rakamcherla, Pudur (M), Rangareddy Dist (or) M/s: TSDF, Dundigal for pre-processing to be sent to Cement units for Co-processing / TSDF Dundigal for incineration. The industry shall not dispose Spent Solvents / Mixed Spent Solvents to the traders / recyclers.
4.	Waste Oil	5.1 of Schedule - I	35 LPD	Shall be disposed to authorized Re-processors / Recyclers.
5.	Container & container liners of hazardous waste & chemicals	33.3 of Schedule - I	1000 No.s/ Month	After complete detoxification, it shall be disposed to the outside agencies.
	a) MS drums		125 Nos/day	
	b) HDPE drums		76 Nos/day	
	c) Carboys		212 Nos/day	
	d) Container liners		119 Nos/day	
6.	Spillages / rejected materials		20.0 Kg/day	Onsite incineration / Authorized cement manufacturing units for Co-processing / TSDF, Dundigal for incineration.
7.	Waste insulation / Glass wool		320 Kg/day	Shall be disposed to authorized Re-processors / TSDF.

This consent order is valid for manufacturing the following products along with quantities mentioned therein as per CFE (expansion) order dt. 15.09.2021.

S. No	Products	Capacity (kg/day)	No. of Stages	Starting raw material	Quantity (Kg/day)
1	Naproxen	2761.64	1	DL-Naproxen	7310
2	Dextromethorphan HBr	1019.2	2	N-Formyl octabase	1219
3	Iopamidol	493	2	Atipa dichloride	616
4	Nabumetone	548	1	2-Acetyl-6- methoxy naphthalene	961
5	Valacyclovir.HCl	274	1	Acyclovir	218
6	Levetiracetam	2630.1	2	S-Butanoic acid	13890
7	A-Wing	68.5	1	2,6-Dimethyl phenol	86
8	B-Wing	68.5	1	L-Valine	91
9	Proguanil HCl	21.9	2	Isopropyl amine	11
10	Sulphazine	13.7	1	4-Nitro toluene	30
11	Quetiapine	13.5	1	Dibenzo-(b,f)(1,4) thiazepine 11-(10H) - one	10
12	Atovaquone	65.8	1	4-CPCCA	123
13	Carvedilol	11	2	4-Hydroxycarbazole	7
14	Marcoumar	5.5	1	4-hydroxycoumarin	6
15	N-Hydroxy Succinimide	41.1	1	Succinic anhydride	71
16	Niacin	274	1	3-Cyanopyridine	293

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17	Free Amine Pivalate Ester	207.1	3	CBZ Aminonitrile	85
18	Fosphenytoin Sodium	1.37	4	3-(Chloromethyl)-5,5-diphenyl Hydantoin	2
19	Diltiazem HCl	164.4	1	Cis-(+)-hydroxy lactam	145
20	R-amine	2.74	3	p-Methoxy Phenyl acetone	6
21	Apocarotenal	13.7	3	Isoprene	16
22	EF-9	1.37	3	Cotton	20
23	N-Boc-Ethylene diamine	22	1	Di-tert-butyl dicarbonate	39.3
24	Fumaraldehyde Bis (Dimethyl acetal)	328.8	1	Furan	183
25	CME	137	2	L-Menthol	116
26	Bromo OTBN	2465.8	1	1-chloro-4-methylbenzene	2555
27	ISIO-II	11.51	1	Dimethylmalonate	10
28	Iopromide	821.9	2	5-Nitroisophthalic acid monomethyl ester	364
29	Nicotine	55	2	2-Pyrrolidone	234
30	Rivaroxaban	82.1	4	Aniline	136
31	DL-Naproxen	3287.6	3	2-Acetyl-6-methoxy naphthalene	3113
32	Molnupiravir	328.7	3	Trimethyl orthoformate	329
33	Mesalamine	794.6	1	2-Hydroxy-5-Nitrobenzoic acid	2707
34	Irbesartan	274	2	Cyclopentanone	112
	R&D Products	100	--	--	--
	Total	17409.13 kg/day			

By-Products:

S.No	Name of the by-product	Product from which generated	Stage	Quantity (Kg/day)
1	DCU salt	Valacyclovir.HCl	1	334.1
2	TEA Salt	Levetiracetam	1&2	1449
3	TEA Salt	Free Amine Pivalate Ester	3	101.1
4	Ammonium Bromide Salt	Fumaraldehyde Bis (Dimethyl acetal)	1	219.2

This order is subject to the provisions of 'the Acts' and the Rules' and amendments made thereunder and further subject to the terms and conditions incorporated in the schedule A, B and C enclosed to this order.

This order of Consents and Authorization is valid for a period upto 31st March,2026.

Sd/-
MEMBER SECRETARY

To
M/s. Divi's Laboratories Limited (Unit -1),
Sy.No. 238, 247 to 250, 260 to 279, 289 to 293 & 302 of
Lingojigudem (V) and Sy.No.505 & 506 of
Aregudem (Hamlet of Pantangi Village) of
Choutuppal Mandal, Yadadri Bhuvanagiri District

///T.C.F.B.O///

B. Subbaraj

SENIOR ENVIRONMENTAL ENGINEER (FAC)

SCHEDULE - A

1. The applicant shall make applications through online for renewal of Consent (under Water & Air Acts) and Authorisation under HWM Rules at least 120 days before the date of expiry of this order, along with prescribed fee under Water and Air Acts for obtaining Consent & HW Authorisation of the Board. The applicant can also apply for Auto Renewal of the CFO atleast 30 days before the expiry of this order as per the procedure and eligibility stipulated in the Board Circular dt.19.11.2015 & 08.12.2015 (available in Board's Website: <http://tspcb.cgg.gov.in/Pages/Circulars.aspx>).
2. This order is issued in line with Board's CFE (change of product mix) order dt.15.09.2021. Concealing the factual data or submission of false information/ fabricated data and failure to comply with any of the conditions mentioned in this order may result in withdrawal of this order and attract action under the provisions of relevant pollution control Acts. The industry shall comply with all other conditions CFE (change of product mix) order dt.15.09.2021 is still applicable.
3. Any person aggrieved by an order made by the State Board under Section 25, Section 26, Section 27 of Water Act, 1974 or Section 21 of Air Act, 1981 may within thirty days from the date on which the order is communicated to him, prefer an appeal as per Andhra Pradesh Water Rules, 1976 and Air Rules 1982, to such authority (hereinafter referred to as the Appellate Authority) constituted under Section 28 of the Water (Prevention and Control of Pollution) Act, 1974 and Section 31 of the Air (Prevention and Control of Pollution) Act, 1981.
4. The industry may explore the possibility of tapping the solar energy for their energy requirements.
5. The industry shall comply with the all the directions issued by the Board from time to time.
6. The Board reserves its right to modify above conditions or stipulate any further conditions and to take action including revoke of this order in the interest of protection of public health and environment.

SCHEDULE - B

1. Total fresh Water Consumption shall not exceed 4990 KLD

Sl. No.	Purpose	Quantity (KLD)
1	Process & Floor washings and reactor washings.	970
2	Boiler feed	1200 (boiler condensate - 600 KLD)
3	Cooling (make up)	1500
4	DM / Softener	150
5	Scrubber	20
6	Domestic	550
7	Gardening	600
	Total	4990 KLD (Fresh -3120 KLD & Recycled -1870 KLD)

2. During the maintenance / breakdown of ZLD, the pre-treated LTDS effluent sent to CETP for a period of maximum 15 days in calendar year, duly meeting the following inlet standards.

Parameter	Limiting Standards
pH	5.5 - 9.0
Temperature °C	45.0
Total Dissolved Solids (Inorganic)	5,000 mg/l
Oil and Grease	20 mg/l
Phenolic Compounds (as C ₆ H ₅ OH)	5 mg/l
Ammonical Nitrogen (as N)	50 mg/l
Cyanide (as CN)	2 mg/l

Chromium Hexavalent (as Cr ⁺⁶)	2 mg/l
Chromium (total) (as Cr)	2 mg/l
Copper (as Cu)	3 mg/l
Lead (as Pb)	1 mg/l
Nickel (as Ni)	3 mg/l
Zinc (as Zn)	15 mg/l
Arsenic (as As)	0.2 mg/l
Mercury (as Hg)	0.01 mg/l
Cadmium (as Cd)	1 mg/l
Selenium (as Se)	0.05 mg/l
Fluoride (as F)	15 mg/l
Boron (as B)	2 mg/l
COD	15,000 mg/l

3. The emissions shall not contain constituents in excess of the prescribed limits mentioned below.

Chimney No.	Description of Chimney	Parameter	Emission standards
1	Attached to Coal fired boiler of capacity 1 x 24 TPH Attached to Coal fired boiler of capacity 1 x 16 TPH	SPM	115 mg/Nm ³
		SO ₂ *	600 mg/Nm ³ At 6% dry O ₂ , for solid fuel and 3% dry O ₂ for liquid fuel
		NO _x *	300 mg/Nm ³ At 6% dry O ₂ , for solid fuel and 3% dry O ₂ for liquid fuel
2	Attached to Coal fired boiler of capacity 1 x 24 TPH (Standby)	SPM	115 mg/Nm ³
		SO ₂ *	600 mg/Nm ³ At 6% dry O ₂ , for solid fuel and 3% dry O ₂ for liquid fuel
		NO _x *	300 mg/Nm ³ At 6% dry O ₂ , for solid fuel and 3% dry O ₂ for liquid fuel
3	Attached to Oil Fired Boiler 2 x 4 TPH (Stand by)	-	-
4 & 5	Attached to Thermic fluid heaters of capacity 6 x 4 lakh K.cal/hr	SPM	115 mg/Nm ³
6	Attached to Incinerator of capacity 9 TPD	SPM	115 mg/Nm ³
7	Attached to DG sets of capacity Attached to 1 x 625 KVA, 1x750 KVA, 2 x 320 KVA, 5 x 1250 KVA & 11 x 1500 KVA.	SPM	115 mg/Nm ³

*As per MOEF&CC Notification No.GSR 96(E), dt. 29.01.2018 published under the Environment (Protection)Rules, 1986.

4. The industry shall not manufacture any un-consented products and exceeding capacities without obtaining prior Consent for Establishment (CFE) and Consent for Operation (CFO) of the Board.
5. The industry shall comply with emission limits for DG sets upto 800 KW as per the Notification G.S.R.520 (E), dated 01.07.2003 under the Environment (Protection) Amendment Rules, 2003 and G.S.R.448(E), dated 12.07.2004 under the Environment (Protection) Second Amendment Rules, 2004. In case of DG sets more than 800 KW should comply with emission limits as per the Notification G.S.R.489 (E), dated 09.07.2002 at serial no.96, under the Environment (Protection) Act, 1986.
6. The industry shall comply with ambient air quality standards of PM_{10} (Particulate Matter size less than $10\mu m$) - $100 \mu g/m^3$; $PM_{2.5}$ (Particulate Matter size less than $2.5 \mu m$) - $60 \mu g/m^3$; SO_2 - $80 \mu g/m^3$; NO_x - $80 \mu g/m^3$, outside the factory premises at the periphery of the industry.

Standards for other parameters as mentioned in the National Ambient Air Quality Standards CPCB Notification No.B-29016/20/90/PCI-I, dated 18.11.2009

Noise Levels: Day time - (6 AM to 10 PM) - 75 dB (A)
Night time - (10 PM to 6 AM) - 70 dB (A).

7. The existing CFO & HWA (Expansion) order dt. 24.03.2021 valid upto 31.03.2026 and amendment to CFO & HWA on 26.04.2021 stands cancelled.
8. The industry either paying annual fee or total fee for Consented period, shall pay the balance fee as per the revised rates as applicable from time to time.
9. The industry shall segregate effluents into LTDS & HTDS effluents separately.
10. The industry shall regularly operate the ZLD system to treat the effluent and 100% recycle of treated effluent.
11. The industry shall provide and maintain digital flow meters with totalisers (RS-485 communication) for recording the quantity of HTDS effluents, LTDS effluents & RO permeate and also maintain daily records. They shall connect the flow totaliser data to TSPCB & CPCB servers as per CPCB protocol.
12. The industry is permitted to send HTDS effluents to the MEE system of M/s. JETL, Jeedimetla for a period of maximum 15 days in a calendar year i.e. during maintenance / break down of Stripper, MEE & ATFD system and shall maintain records.
13. The industry shall provide and operate IP Camera with PAN, Zoom, 5x or above focal length, with night vision capability, at main gate entrance & at other gates where there is movement of effluent tankers, Solvent tankers, Chemical tankers, Hazardous Waste carrying vehicles & other material carrying vehicles. These cameras shall be connected to the website of TSPCB, with minimum backup of three months.
14. The industry shall maintain vent condensers for chemical / solvent storage tanks to control fugitive emissions. They shall install vent condensers to the underground storage tanks.
15. The industry shall maintain separate water meters for recording water consumption for process, boiler feed, cooling and domestic purposes and also maintain daily records.
16. The industry shall operate multi stage scrubber along with online pH monitoring system for control of process emissions. They shall maintain log book for operation of scrubber for monitoring active scrubbing media.
17. The industry shall monitor VOCs in ambient air with online VOC analyzer & connect the data to TSPCB server.
18. The industry shall maintain elevated platform with leachate/spillages collection pit to store drums containing chemicals & wastes to control spillages / discharges of chemicals / effluents on ground.

19. The industry shall maintain IP camera with PAN, TILT Zoom, 5x or above focal length, with night vision capability at effluent collection system (HTDS & LTDS) and RO permeate as per CPCB norms. They shall connect the data to CPCB & TSPCB server.
20. The industry shall install on line TDS meter for HTDS effluent generation and connect the same to TSPCB server. They shall maintain the records for effluent generation, TDS values, salts generation on daily basis.
21. The industry shall provide and maintain hood with extraction systems to the HTDS collection tanks and connect to the scrubbers to control the odor problem.
22. The industry shall develop greenbelt as per norms.
23. The industry shall maintain records on source of starting raw material / Intermediates for each product-wise and the consolidated records shall be submitted to R.O., Nalgonda every month along with invoice copies of the starting raw materials outsourced.
24. The industry shall provide adequate closed storage facilities above the ground with proper lining for storage of effluents before its treatment.
25. The industry shall not use effluents in cooling towers under any circumstances.
26. The industry shall not discharge any effluents onland within or outside the plant premises.
27. The industry shall provide storm water drains to avoid mixing of effluent/spillages with run-off water during rains. The industry shall collect contaminated rain water and shall dispose the same to CETP, after conforming to the influent standards of CETP duly maintain separate records.
28. The industry shall provide sufficient storage collection tank to ensure the collection of first run off rain water.
29. The industry shall provide arrangement to by-pass the rain water collection tank of first run off rain water for subsequent water flow.
30. The industry shall take measures to prevent the seepages such as cement concrete flooring with proper collection system to collect contaminants / spillages in the relevant areas in the industry premises and avoid seepages outside the industry premises.
31. The industry shall carry out Leak Detection and Repair Study (LDAR) to access the solvent losses and based on the study the industry shall take necessary steps to arrest the solvent losses and reduce VOCs in the premises.
32. The industry shall provide and maintain separate energy meters for recording energy consumption for air pollution control equipments and maintain record for daily energy consumption.
33. The evaporation losses in solvents shall be controlled by taking all preventive measures such as circulation of Chilled brine, transfer of solvents by using pumps instead of manual handling, closed centrifuges, providing primary & secondary condensers to all the reactor vents and all the solvent storage tanks and keeping solvent storage in ground storage tanks with closed pipeline to Reactors.
34. The industry shall operate Solvent Recovery Plant in the plant. Solvents shall be recovered to the maximum extent possible and shall be reused. The industry shall submit status of efficiency of Solvent Recovery Plant to the concerned Regional Officer. The industry shall not dispose spent solvents / mixed spent solvents to recyclers.
35. The industry shall provide and maintain Stack Monitoring facility as per Emission Regulation part-3 (ERP-3) norms for all the major stacks of the industry.
36. The industry shall ensure that the Port hole and ladder facility for the Stacks is safe to carry out Stack monitoring. In place of monkey ladder, spiral type/scaffold ladder shall be provided to ensure safety of monitoring personnel.

37. The industry shall implement the odour control measures at source of generation and from ETP and shall ensure to maintain the same effectively to control odour problems.
38. The industry shall ensure that there shall not be any change in process technology and scope of working without prior approval from the Board.
39. (a) The industry shall maintain the following records and the same shall be made available to the Board Officials during the inspection.
- i) Daily production details.
 - ii) Quantity of Effluents generated and reused.
 - iii) Log Books for pollution control systems.
 - iv) Daily solid waste generated and disposed
- (b) The industry shall submit consolidated statement of the above on monthly basis to the Concerned Regional Office.
40. As per G.O.Rt.No.286, the industry shall transport the industrial effluents and plying on the roads is allowed between 6 A.M. to 6 P.M. only.
41. The industry shall comply with Task Force directions issued by the Board from time to time.
42. The applicant shall submit Environment statement in Form V to the Regional office before 30th September of every year as per Rule No.14 of E(P) Rules, 1986 & amendments thereof.
43. The conditions stipulated in this order are without any prejudice to rights and contentions of this Board in any Hon'ble court of Law.

SCHEDULE – C
[see rule 6(2)]

[SPECIAL CONDITIONS OF AUTHORISATION FOR OCCUPIER OR OPERATOR HANDLING HAZARDOUS WASTES]

1. The industry shall give top priority for waste minimization and cleaner production practices.
2. The industry shall not store hazardous waste for more than 90 days as per the Hazardous and other Wastes (Management, Handling and Transboundary Movement) Rules, 2016 and amendments thereof. The industry shall maintain 6 copy manifest system for transportation of waste generated and copies of receipt of Consignee shall be submitted to the Concerned Regional office. The industry shall maintain proper records for Hazardous Wastes stated in Authorisation in FORM-3 i.e., quantity of Incinerable waste, land disposal waste, recyclable waste etc., and file annual returns in Form- 4 as per Rule 20(2) of the Hazardous and other Wastes (Management, Handling & Transboundary Movement) Rules, 2016 and amendments thereof.
3. The industry shall dispose /sell the Hazardous Waste to only industries/agencies authorized by the State Pollution Control Boards. The industry shall verify the authorization of the Board given to the Party before disposing its waste to the External Party.
4. The industry shall maintain proper records for Hazardous Wastes disposal and its concurrence with authorization. In case of variation in generation, industry shall submit explanation and obtain amendment in Environmental Clearance/ CFE/CFO in this regard.
5. The industry shall store Used / Waste Oil and Used Lead Acid Batteries in a secured way in their premises till its disposal. Waste oils shall be disposed to the authorized Reprocessors/ Recyclers and Used Lead Acid Batteries shall be disposed to the manufacturers / dealers on buyback basis. The industry shall take necessary practical steps for prevention of oil spillages and carryover of oil from the premises. The industry shall check the Certificate/ Authorisation/order of MoEF issued to the Re-user/Recycle units while disposing the waste oil.

6. The industry shall dispose of e-waste to the authorized traders/ recyclers only.
7. The industry shall maintain good housekeeping.
8. The industry shall submit the condition wise compliance report of the conditions stipulated in Schedule B & C of this Order on half yearly basis to Board Office, Hyderabad and concerned Regional Office.

Sd/-
MEMBER SECRETARY

To
M/s. Divi's Laboratories Limited (Unit -1),
Sy.No. 238, 247 to 250, 260 to 279, 289 to 293 & 302 of
Lingojigudem (V) and Sy.No.505 & 506 of
Aregudem (Hamlet of Pantangi Village) of
Choutuppal Mandal, Yadadri Bhuvanagiri District

///T.C.F.B.O///

B. V. G. R. S.

B SENIOR ENVIRONMENTAL ENGINEER (FAC)



TELANGANA STATE POLLUTION CONTROL BOARD
 PARYAVARAN BHAVAN, A - 3, INDUSTRIAL ESTATE,
 SANATHNAGAR, HYDERABAD - 500 018

Phone: 23887500
 Fax: 040 - 23815631
 Website: tspcb.cgg.gov.in

AMENDMENT ORDER

Order No : TSPCB/210923374934/RO-NLG/CFO/HO/2021 82

Date: 13.04.2022

Sub: TSPCB - M/s. Divi's Laboratories Ltd, Unit-1, Sy. Nos. 238, 247 to 250, 260 to 279, 289 to 293 & 302 of Lingojigudem Village and Survey Nos. 505 & 506 of Aregudem (Hamlet of Pantangi Village), Choutuppal (M), Yadadri District - Amendment to CFO & HWA - Issued - Reg.

Ref: 1) CFO & HWA order No. 210923374934, dt. 09.12.2021
 2) Industry's request letter dt. 17.12.2021

In the reference 1st cited, the Board issued CFO & HWA (change of product mix) Order to M/s. Divi's Laboratories Ltd, Unit-1, Sy. Nos. 238, 247 to 250, 260 to 279, 289 to 293 & 302 of Lingojigudem Village and Survey Nos. 505 & 506 of Aregudem (Hamlet of Pantangi Village), Choutuppal (M), Yadadri District to produce Bulk drugs with a validity upto 31.03.2026.

In the reference 2nd cited, the industry requested for corrections in the CFO & HWA (Change of product mix) order.

After scrutiny of industry's request, the Board hereby issues amendment to CFO & HWA (change of product mix) order dt. 19.1.2021 is as follows:

- Emissions from chimneys shall be read as follows:

Chimney No.	Description of Chimney
1	Attached to Coal fired boiler of capacity 1 x 24 TPH Attached to Coal fired boiler of capacity 1 x 16 TPH
2	Attached to Coal fired boiler of capacity 1 x 24 TPH (Standby)
3	Attached to Oil Fired Boiler 2 x 4 TPH (Stand by)
4 & 5	Attached to Thermic fluid heaters of capacity 6 X 4 lakh K.cal/hr
6	Attached to Incinerator of capacity 9 TPD
7	Attached to DG sets of capacity Attached to 1 x 625 KVA, 1x750 KVA, 2 x 320 KVA, 5 x 1250 KVA & 11 x 1500 KVA.

- Hazardous wastes with disposal option – Spent solvents shall be read as follows:

S. No	Description	Stream	Quantity	Disposal option
5	MEE Salts	35.3 of Schedule – I	75126.7 Kg/day	Shall be disposed to TSDF for landfill / authorized vendors.

- Hazardous wastes with disposal option – quantity & disposal option of mixed spent solvents shall read as follows:

S. No	Description	Stream	Quantity	Disposal option
8	Mixed Spent solvents	-	241 KLD	Solvents shall be recovered to the maximum extent possible and shall be reused. The Spent Solvents which cannot be reused in the plant shall be disposed to the End Users / Authorized Cement manufacturing units for Co-processing / AFRF facilities of M/s: GEPIL Infrastructure Pvt. Ltd., Rakamcherla, Pudur (M), Rangareddy Dist (or) M/s: TSDF, Dundial for pre-processing to be

				processing / TSDf Dundigal for incineration. The industry shall not dispose Spent Solvents / Mixed Spent Solvents to the traders / recyclers.
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- **Hazardous wastes with recycling option – quantity & disposal option of E-waste shall read as follows:**

S. No	Description	Stream	Quantity	Disposal option
8	E-waste	18 of Schedule - IV	4.0 Kg/day	Shall be disposed to authorized E-waste Re-processors / recyclers / dismantlers.

- At page no.3 of CFO & HWA (change of product mix) order dt. 09.12.2021, paragraph mentioned as CFE (Expansion) order dt. 15.09.2021 shall be read as follows:

“This consent order is valid for manufacturing the following products along with quantities mentioned therein as per CFE (change of product mix) order dt. 15.09.2021”.

All other conditions and validity of CFO & HWA order issued vide reference 1st cited will remain the same.

Sd/-
MEMBER SECRETARY

To

M/s. Divi's Laboratories Ltd, Unit-1,
Sy. Nos. 238, 247 to 250, 260 to 279,
289 to 293 & 302 of Lingoigudem Village and
Sy.Nos. 505 & 506 of Aregudem (Hamlet of Pantangi Village),
Choutuppal (M), Yadadri District
508252

Copy to:

1. The JCEE, Zonal Office, R.C. Puram for information and necessary action.
2. The E.E., Regional Office, Nalgonda for information and necessary action

///T.C.F.B.O///

B. V. Girish

SENIOR ENVIRONMENTAL ENGINEER (FAC)



TELANGANA STATE POLLUTION CONTROL BOARD
25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy Dist.-502032

Annexure - 4

ANALYSIS REPORT
FORM - XI
REPORT BY THE BOARD ANALYST
(See Rule 28)

Report No.2016-11-299-278

Dt: 7-12-2016

I hereby certify that Sri.Md.Sadiq Ali, State Board Analyst, Zonal Laboratory duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on the day 30/11/2016 from the RO-Nalgonda, Samples of M/s.Divis Laboratories Ltd., Lingajigudem (V), Choutuppal (M), Yadadri District collected on 28/11/2016.

- 2016-11-269 : Inlet of ETP(Process LTDS)
2016-11-270 : Electro chemical Oxidation plant Outlet (Biological Aeration Inlet)
2016-11-271 : Biological Aeration Outlet (Ultra Filtration (UF) Inlet)
2016-11-272 : Ultra filtration Outlet (Process R.O Inlet)
2016-11-273 : Process R.O Permeate (Cooling Tower Inlet)
2016-11-274 : Cooling Towers Bleed off (Non process Effluent & Non process RO Inlet)
2016-11-275 : Non Process R.O Permeate
2016-11-276 : MEE Inlet (HTDS and R.O Plants Rejects)
2016-11-277 : MEE Condensate
2016-11-278 : MEE Condensate after Aeration(Process R.O Inlet)

The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the above mentioned sample from 30/11/2016 to 7/12/2016 and declare the result of the analysis to be as follows.

S.No	Parameter	Results									
		269	270	271	272	273	274	275	276	277	278
1	pH	5.1	6.9	7.5	6.9	7.1	6.5	8.7	7.2	8.01	8.2
2	Total Suspended Solids (TSS)	344	956	221	59	-	228	-	806	55	76
3	Total Dissolved Solids (TDS)	18116	19269	16932	1447	226	2523	211	19953	284	307
4	Chemical Oxygen Demand (COD)	22854	15695	4179	170	78	1346	-	3824	2428	387

Note: All result are expressed in mg/L except P^H.

The results are related to samples as received.

The condition of the seals, fastening and container on receipt was intact.

Signed this: 7/12/2016

Address.

Sri.Md.Sadiq Ali
Senior Environmental Scientist
Zonal Laboratory
R.C.Puram

Md. Sadiq Ali
SIGNATURE OF THE STATE BOARD ANALYST

LA
Annexure - ~~SDPA~~



TELANGANA STATE POLLUTION CONTROL BOARD

Paryavaran Bhavan, A-3, Industrial Estate, Sanathinagar, Hyderabad - 500 018
Ph: 040-23887500

CENTRAL LABORATORY

Analysis Report

Reg. No. SR/05/TSPCB/HO/R00/LAB/2018/4447-4449
Collected on: 24/04/2018
Test method: Standard Methods of APHA, 22nd Edition
Issue date: 05/05/2018

Collected by: Analyst Gr - I & AEE, RO-NLG
Received on: 25/04/2018
Quantity of the sample: 1Ltr. sample each
Page No.: 1 of 1

Source : M/s. Divis Laboratories Ltd. Lingojigudem (V), Chouffupat(M), Yadadri Bhuvanagiri District.

Sample code : Sample details / collection point

4447 - Inlet of ETP (Process LTDS).

4448 - Electro Chemical Oxidation Plant Outlet (Biological Aeration Inlet).

4449 - Biological Aeration - I Outlet (Clarifier Inlet).

Parameters	Method (*) No.	Unit	Results		
			4447	4448	4449
pH at 25°C	4500-B	-	4.7	6.8	7.2
Total Suspended Solids	2540-B	mg/L	2,000	1,500	1,200
Total Dissolved Solids	2540-C	mg/L	18,992	17,924	16,024
Chemical Oxygen Demand	5220-B	mg/L	26,400	14,080	3,600
Oil & Grease	5520 A	mg/L	20	13.2	2.8

Note: Results related to sample as received.

BDA: Below Detectable Limit.

P. Veeranna
Joint Chief Environmental Scientist (JAC)

End of report



TELANGANA STATE POLLUTION CONTROL BOARD
Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad - 500 018
Ph: 040-23887500

CENTRAL LABORATORY

Analysis Report

Reg. No. SI/05/TSPCB/HO/R00/LAB/2018/4450-4452
Collected on: 24/04/2018
Test method: Standard Methods of APHA, 22nd Edition
Issue date: 05/05/2018

Collected by: Analyst G1-1 & AEE, RO-MLC
Received on: 25/04/2018
Quantity of the sample: 11 lit. sample each
Page No.: 1 of 1

Source : M/s. Divis Laboratories Ltd. Lingojigudem (V), Chouttupal (M), Yadadri Bhuvanagiri District.

- Sample code : Sample details / collection point
- 4450 - Biological Aeration - II outlet (Ultra Filtration Inlet).
- 4451 - Ultra Filtration Outlet (Process RO Inlet).
- 4452 - Process RO Permeate (Cooling Tower Inlet).

Parameters	Method (*) No.	Unit	Results		
			4450	4451	4452
pH at 25°C	4500-B	-	7.3	6.9	6.6
Total Suspended Solids	2540-B	mg/L	307	162	< 5
Total Dissolved Solids	2540-C	mg/L	13,920	12,420	320
Chemical Oxygen Demand	5220-B	mg/L	1,801	736	100
Oil & Grease	5520 A	mg/l	1.2	BDL	BDL

Note: Results related to sample as received

BDL: Below Detectable Limit.

P. Veeranna
Joint Chief Environmental Scientist (FAC)

End of report.....



TELANGANA STATE POLLUTION CONTROL BOARD
Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad - 500 018
Ph: 040-23887500

CENTRAL LABORATORY

Analysis Report

Reg. No. SR/05/TSPCB/HO/R00/LAB/2018/4453-4454
Collected on: 24/04/2018
Test method: Standard Methods of APHA, 22nd Edition
Issue date: 05/05/2018

Collected by: Analyst Gr - I & AEE, RO-NLG
Received on: 25/04/2018
Quantity of the sample: 1Ltr. sample each
Page No.: 1 of 1

Source : M/s. Divis Laboratories Ltd., Lingojigudem (V), Choultupal (M), Yadadri Bhuvanagiri District.

Sample code : Sample details / collection point

- 4453 - Cooling Tower Bleed off (Non Process Effluents & Non Process RO Inlet)
- 4454 - Non Process RO Permeate

Parameters	Method (*) No.	Unit	Results	
			4453	4454
pH at 25°C	4500-B	-	6.7	7.6
Total Suspended Solids	2540-B	mg/L	290	10
Total Dissolved Solids	2540-C	mg/L	3,394	180
Chemical Oxygen Demand	5220-B	mg/L	1,264	32
Oil & Grease	5520 A	mg/L	BDL	BDL

Note: Results related to sample as received.

BDL: Below Detectable Limit.

P. Veeranna
Joint Chief Environmental Scientist (JAC)

End of report

OLC


TELANGANA STATE POLLUTION CONTROL BOARD

Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad - 500 018

Ph: 040-23887500

CENTRAL LABORATORY
Analysis Report

 Reg. No. SE/05/TSPCB/HO/R00/LAB/2018/4455-4457
 Collected on: 24/04/2018
 Test method: Standard Methods of APHA, 22nd Edition
 Issue date: 05/05/2018

 Collected by: Analyst Gr - I & AEE, RO-NIG
 Received on: 25/04/2018
 Quantity of the sample: 1Ltr. sample each
 Page No.: 1 of 1

Source : M/s. Divis Laboratories Ltd., Lingajigudem (V), Choultupal (M), Yadadri Bhuvanagiri District.

 Sample code : **Sample details / collection point**
 4455 - **MEE Inlet (HTDS & RO Plant Rejects).**
 4456 - **MEE Condensate.**
 4457 - **MEE Condensate after aeration (Process RO Inlet).**

Parameters	Method (6) No.	Unit	Results		
			4455	4456	4457
pH at 25°C	4500-B	-	7.3	9.5	7.2
Total Suspended Solids	2540-B	mg/L	587	29	10
Total Dissolved Solids	2540-C	mg/L	29,037	159	202
Chemical Oxygen Demand	5220-B	mg/L	7,880	2,120	199
Oil & Grease	5520 A	mg/l	5.2	BDL	BDL

Note: Results related to sample as received.

BDL: Below Detectable Limit

P. Veeranna
Joint Chief Environmental Scientist (FAC)

End of report.

Annexure - 4B

	TELANGANA STATE POLLUTION CONTROL BOARD ZONAL LABORATORY: R.C.PURAM 25/35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy Dist.	 
	ISO-9001 & OHSAS-18001 Certified Laboratory Certificate's No: Q-180211 & 180204-S	

ANALYSIS REPORT

Sample No. 2018 - 8 - 210 - 213

- 1) Sample Description : M/s. Divis Laboratories Ltd, Lingo jigudem (V), Chouttupal (M), Yadadri District.
- 2) Sample Source :
 - 2018-8-210 : Inlet of ETP
 - 2018-8-211 : Outlet of ETP
 - 2018-8-212 : RO Permeate
 - 2018-8-213 : Sample of HTDS Effluent
- 3) Sample Collected on : 20.8.2018
- 4) Sample Received on : 21.8.2018
- 5) Sample collected by : RO-Nalgonda

S.No	Parameter	Method No.*	Results			
			210	211	212	213
1	p ^H	4500 - H - B	4.4	7.6	7.6	6.7
2	Total Suspended Solids (TSS)	2540-D	305	147	-	352
3	Total Dissolved Solids (TDS)	2540-C	20985	12365	209	27616
4	Chemical Oxygen Demand (COD)	5220-B	18320	1816	34	7760
5	Biological Oxygen Demand (BOD)	5120-B	5496	363	-	-

*Standard methods for the examination of water & waste water APHA -23rd edition.

Note:

- 1) Results are related to sample as received.
- 2) All values are in mg/L except P^H.


 SENIOR ENVIRONMENTAL SCIENTIST

30

Annexure 4C



TELANGANA STATE POLLUTION CONTROL BOARD
 Paryavaran Bhevan, A-3, Industrial Estate, Sahathnagar, Hyderabad - 500 018
 Ph: 040-23887500

CENTRAL LABORATORY

Analysis Report

Reg. No. SR/05/TSPCB/HO/R00/LAB/2018/11412-11414
 Collected on: 26/11/2019
 Test method: Standard Methods of APHA, 23rd Edition
 Issue date: 07/12/2019

Collected by: EE, AES & AEE-I, RO-NLG
 Received on: 27/11/2019
 Quantity of the sample: 1 Ltr. sample each
 Page No.: 1 of 1

Source: M/s. Divis Laboratories Ltd., Lingojigudem (V), Chouttupal (M), Yadadri Bhuvanagiri District.

- Sample code : Sample details / collection point
- 11412 - Inlet of Biological ETP (LTDS Effluent).
 - 11413 - ECOT Inlet (Primary Aeration Effluent).
 - 11414 - ECOT Outlet (Biological Aeration Tank Inlet).

Parameters	Method (*) No.	Unit	Results		
			11412	11413	11414
pH at 25°C	4500-B	-	3.9	7.41	6.92
Total Suspended Solids	2540-B	mg/L	780	310	220
Total Dissolved Solids (TDS)	2540-C	mg/L	15,520	15,100	14,510
Chemical Oxygen Demand	5220-B	mg/l.	27,360	25,120	14,240
Oil and Grease	5520 - B	mg/L	2.4	1.9	1.6

Note: Results related to sample as received.

(N. Murali Mohan)
 Joint Chief Environmental Scientist (FAC)

.....End of report.....



TELANGANA STATE POLLUTION CONTROL BOARD
Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad - 500 018
Ph: 040-23887500

CENTRAL LABORATORY

Analysis Report

Reg. No. SR/05/TSPCB/HO/R00/LAB/2018/11415-11417
Collected on: 26/11/2019
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 07/12/2019

Collected by: EE, AES & AEE-I, RO-NLG
Received on: 27/11/2019
Quantity of the sample: 1 Ltr. sample each
Page No.: 1 of 1

Source: M/s. Divis Laboratories Ltd., Lingojigudem (V), Chouttupal (M), Yadadri Bhuvanagiri District.

- Sample code : Sample details / collection point
- 11415 - Outlet of Biological ETP (Sand Filter Feed).
- 11416 - Sand Filter Outlet (Ultra Filtration Feed).
- 11417 - Ultra Filtration Outlet (Process RO Feed).

Parameters	Method (*) No.	Unit	Results		
			11415	11416	11417
pH at 25°C	4500-B	-	6.31	7.16	7.05
Total Suspended Solids	2540-B	mg/L	150	80	15
Total Dissolved Solids (TDS)	2540-C	mg/L	12,100	8,800	8,200
Chemical Oxygen Demand	5220-B	mg/L	1,216	1,192	752
Oil and Grease	5520 - B	mg/L	0.3	0.2	BDL

Note: Results related to sample as received.

BDL: Below detectable limit.

(N. Murali Mohan)
Joint Chief Environmental Scientist (FAC)

..... End of report.....



TELANGANA STATE POLLUTION CONTROL BOARD
 Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad - 500 018
 Ph: 040-23887500

CENTRAL LABORATORY

Analysis Report

Reg. No. SR/05/TSPCB/HO/R00/LAB/2018/11418-11420
 Collected on: 26/11/2019
 Test method: Standard Methods of APHA, 23rd Edition
 Issue date: 07/12/2019

Collected by: EE, AES & ABE-I RO-NLG
 Received on: 27/11/2019
 Quantity of the sample: 1 Ltr. sample each
 Page No.: 1 of 1

Source: M/s. Divis Laboratories Ltd., Lingojigudem (V), Chouttupal (M), Yadadri Bhuvanagiri District.

Sample code : Sample details / collection point

- 11418 - Process RO Permeate.
 11419 - HTDS Effluent (MEE Feed).
 11420 - MEE Condensate.

Parameters	Method (*) No.	Unit	Results		
			11418	11419	11420
pH at 25°C	4500-B	-	7.06	6.25	8.5
Total Suspended Solids	2540-B	mg/L	5	480	20
Total Dissolved Solids (TDS)	2540-C	mg/L	440	45,025	540
Chemical Oxygen Demand	5220-B	mg/L	100	12,080	1,240
Oil and Grease	5520 - B	mg/L	BDL	1.4	0.6

Note: Results related to sample as received.

BDL: Below detectable limit

(N. Murali Mohan)
 Joint Chief Environmental Scientist (FAC)

.....End of report.....

Annexure - 4-D



TELANGANA STATE POLLUTION CONTROL BOARD
Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad - 500 018
Ph: 040-23887500

CENTRAL LABORATORY

Analysis Report

Reg. No. SR/05/TSPCB/HO/R00/LAB/2018/1276-1278
Collected on: 17/01/2020
Test method: Standard Methods of APHA, 23rd Edition.
Issue date: 28/01/2020

Collected by: EE, AES & AEE-I, RO-NLG
Received on: 18/01/2020
Quantity of the sample: 1 Ltr. sample each
Page No.: 1 of 1

Source: M/s. Divis Laboratories Ltd., Lingojigudem (V), Chouffupal (M), Yadadri Bhuvanagiri District.

Sample code : Sample details / collection point
1276 - LTDS Raw Effluent.
1277 - Biological ETP Inlet (ECOT Outlet).
1278 - Biological ETP Outlet (Ultra Filtration Feed).

Parameters	Method (°) No.	Unit	Results		
			1276	1277	1278
pH at 25°C	4500-B	-	4.3	7.1	7.12
Total Suspended Solids	2540-B	mg/L	435	255	168
Total Dissolved Solids (TDS)	2540-C	mg/L	8150	7640	7240
Chemical Oxygen Demand	5220-B	mg/L	22,240	15,600	1,440
Oil and Grease	5520-B	mg/L	2.6	1.8	0.2

Note: Results related to sample as received.

BDL: Below detectable limit

(N. Murali Mohan)
Joint Chief Environmental Scientist (FAC)

.....End of report.....



TELANGANA STATE POLLUTION CONTROL BOARD
 Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad - 500 018
 Ph: 040-23887500

CENTRAL LABORATORY

Analysis Report

Reg. No. SR/05/1/SPCB/HO/ROG/LAB/2018/1279-1281
 Collected on: 17/01/2020
 Test method: Standard Methods of APHA, 23rd Edition
 Issue date: 28/01/2020

Collected by: EE, AES & AEE-I RO-NLG
 Received on: 18/01/2020
 Quantity of the sample: 1 Ltr. sample each
 Page No.: 1 of 1

Source: M/s. Divis Laboratories Ltd., Lingojigudem (V), Chouttupal (M), Yadadri Bhuvanagiri District.

Sample code : Sample details / collection point
 1279 - Ultra Filtration Gaslet (Process RO Feed).
 1280 - Process RO Permeate.
 1281 - HTDS Effluent (MEE Feed).

Parameters	Method (*) No.	Unit	Results		
			1279	1280	1281
pH at 25°C	4500-B		7.0	6.9	6.4
Total Suspended Solids	2540-B	mg/L	11	8	526
Total Dissolved Solids (TDS)	2540-C	mg/L	7150	270	34,600
Chemical Oxygen Demand	5220-B	mg/L	1,424	84	14,240
Oil and Grease	5520 - B	mg/L	BDL	BDL	1.3

Note: Results related to sample as received.

BDL: Below detectable limit

(Signature)
 (N. Murali Mohan)
 Joint Chief Environmental Scientist (FAC)

.....End of report.....



TELANGANA STATE POLLUTION CONTROL BOARD
 Paryavarana Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad - 500 018
 Ph: 040-23887500

CENTRAL LABORATORY

Analysis Report

Reg. No. SR/05/TSPCB/HO/R00/LAB/2018/1282-1284
 Collected on: 17/01/2020
 Test method: Standard Methods of APHA, 23rd Edition
 Issue date: 28/01/2020

Collected by: EE, AES & AEE-I, RO-NLG
 Received on: 18/01/2020
 Quantity of the sample: 1 Ltr. sample each
 Page No.: 1 of 1

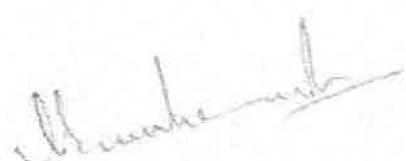
Source: M/s. Divis Laboratories Ltd., Lingojigudem (V), Choultupal (M), Yadadri Bhuvanagiri District.

Sample code : Sample details / collection point
 1282 - MEE Condensate.
 1283 - Non Process RO Feed (Cooling Towers & Boiler Bleedoffs).
 1284 - Non Process RO Permeate

Parameters	Method (*) No.	Unit	Results		
			1282	1283	1284
pH at 25°C	4500-B	-	8.4	7.1	7.0
Total Suspended Solids	2540-B	mg/L	18	115	17
Total Dissolved Solids (TDS)	2540-C	mg/L	455	3,218	190
Chemical Oxygen Demand	5220-B	mg/L	388	872	36
Oil and Grease	5520 - B	mg/L	BDL	BDL	BDL

Note: Results related to sample as received.

BDL: Below detectable limit


 (N. Murali Mohan)
 Joint Chief Environmental Scientist (FAC)

.....End of report.....

Annexure - 4 - E
80014

TELANGANA STATE POLLUTION CONTROL BOARD
ZONAL LABORATORY: R.C.PURAM
25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

ANALYSIS REPORT

Sample Nos. 2021 - 02034 to 02037

- 1) Sample Description : M/s. Divis Laboratories Ltd., Lingojigudem (V), Chouttupal (M), Yadadri Bhuvangiri District.
- 2) Sample Source :
- 2021 - 02034 : LTDS Raw effluent (Inlet of ECOT)
- 2021 - 02035 : Biological ETP Inlet (ECOT Outlet)
- 2021 - 02036 : Biological ETP Outlet (Ultra Filtration Feed)
- 2021 - 02037 : Ultra Filtration Outlet (Process RO Feed)
- 3) Sample Collected on : 02/02/2021
- 4) Sample Received on : 03/02/2021
- 5) Report issued on : 09/02/2021
- 6) Sample Collected by : AS & AEE-II, RO-Naigonda

S. No.	Parameter	Method No*	Results			
			02034	02035	02036	02037
1	pH	4500-H ⁺ -B	4.54	7.28	7.34	7.28
2	Total Suspended Solids (TSS)	2540 - D	978	256	182	84
3	Total Dissolved Solids (TDS)	2540 - C	10,868	9,432	7,756	7,630
4	Chemical Oxygen Demand (COD)	5220 - B	23,200	15,200	1,216	1,104

*Standard Methods for the examination of water & waste water APHA - 23rd edition.

Note:

- 1) Results are related to samples as received.
- 2) All Values are expressed in mg/L except pH.

L. S. K. S. 9/2/21
SENIOR ENVIRONMENTAL SCIENTIST



TELANGANA STATE POLLUTION CONTROL BOARD
ZONAL LABORATORY: R.C.PURAM
25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

ANALYSIS REPORT

Sample Nos. 2021 - 02039 to 02041, 02043 & 02044

- 1) Sample Description : M/s. Divis Laboratories Ltd., Lingojigudem (V), Choultupal (M),
Yadadri Bhuvangiri District.
- 2) Sample Source :
- 2021 - 02039 : HTDS effluent (MEE Feed)
- 2021 - 02040 : MEE Condensate
- 2021 - 02041 : Non Process RO Feed (Cooling Towers & Boiler Bleed offs)
- 2021 - 02043 : MEE Cooling Tower
- 2021 - 02044 : Rotary Vacuum Drum Filter Cooling Tower
- 3) Sample Collected on : 02/02/2021
- 4) Sample Received on : 03/02/2021
- 5) Report issued on : 09/02/2021
- 6) Sample Collected by : AS & AEE-II, RO-Nalgonda

S. No.	Parameter	Method No*	Results				
			02039	02040	02041	02043	02044
1	pH	4500-H ⁺ -B	7.24	8.26	7.28	7.34	7.38
2	Total Suspended Solids (TSS)	2540-D	448	22	86	36	42
3	Total Dissolved Solids (TDS)	2540-C	41,650	432	5,694	328	352
4	Chemical Oxygen Demand (COD)	5220-B	10,400	268	568	76	72

*Standard Methods for the examination of water & waste water APHA - 23rd edition.

Note:

- 1) Results are related to samples as received.
- 2) All Values are expressed in mg/L except pH.

[Signature]
SENIOR ENVIRONMENTAL SCIENTIST



TELANGANA STATE POLLUTION CONTROL BOARD
ZONAL LABORATORY: R.C.PURAM
25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

ANALYSIS REPORT

Sample Nos. 2021 - 02038 & 02042

- 1) Sample Description : M/s. Divis Laboratories Ltd., Lingo jigudem (V), Chouttupal (M),
Yadadri Bhuvangiri District.
- 2) Sample Source :
2021 - 02038 : Process RO Permeate
2021 - 02042 : Non Process RO Permeate
- 3) Sample Collected on : 02/02/2021
- 4) Sample Received on : 03/02/2021
- 5) Report issued on : 09/02/2021
- 6) Sample Collected by : AS & AEE-II, RO-Nalgonda

S. No.	Parameter	Method No*	Results	
			02038	02042
1	pH	4500-H ⁺ -B	7.12	7.32
2	Total Suspended Solids (TSS)	2540 - D	42	24
3	Total Dissolved Solids (TDS)	2540 - C	420	358
4	Chemical Oxygen Demand (COD)	5220 - B	72	32
5	Biological Oxygen Demand (BOD)	5210-B	23	6
6	Oil & Grease	5520-B,D	BDL	BDL

*Standard Methods for the examination of water & waste water APHA - 23rd edition.

Note:

- 1) Results are related to samples as received.
2) All Values are expressed in mg/L except pH.

[Signature]
9/2/21
SENIOR ENVIRONMENTAL SCIENTIST

(39)

Annexure - 4 P
Anubhava Kumar



TELANGANA STATE POLLUTION CONTROL BOARD
ZONAL LABORATORY: R.C.PURAM
25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

ANALYSIS REPORT

Sample Nos. 2022 - 04350 & 04351

- 1) Sample Description : M/s. Divi's Laboratories Ltd., Lingojigudem (V), Choutuppal (M), Yadadri Bhuvangiri District.
- 2) Sample Source : A. Existing ETP
2022 - 04350 : HTDS Effluent (MEE Feed)
2022 - 04351 : MEE Condensate
- 3) Sample Collected on : 28/04/2022
- 4) Sample Received on : 29/04/2022
- 5) Report issued on : 06/05/2022
- 6) Sample Collected by : AEE-II & AES-II - RO-Nalgonda

S. No.	Parameter	Method No*	Results	
			04350	04351
1	pH	4500-H ⁺ -B	6.90	7.85
2	Total Suspended Solids (TSS)	2540-D	474	12
3	Total Dissolved Solids (TDS)	2540-C	23,019	445
4	Chemical Oxygen Demand (COD)	5220-B	15,200	840

*Standard Methods for the examination of water & waste water APHA - 23rd edition.

Note:

- 1) Results are related to samples as received.
2) All Values are expressed in mg/L except pH.


6/5/22
SENIOR ENVIRONMENTAL SCIENTIST

SENIOR ENVIRONMENTAL SCIENTIST
ZONAL LABORATORY
STATE POLLUTION CONTROL BOARD
R.C.PURAM, SANGAREDDY DISTRICT



TELANGANA STATE POLLUTION CONTROL BOARD
ZONAL LABORATORY: R.C.PURAM
25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

ANALYSIS REPORT

Sample Nos. 2022 - 04352 to 04356

- 1) Sample Description : **M/s. Divi's Laboratories Ltd., Lingojigudem (V), Choutuppal (M), Yadadri Bhuvangiri District.**
- 2) Sample Source : **A. Existing ETP**
 2022 - 04352 : Biological ETP Inlet
 2022 - 04353 : Biological ETP Outlet
 2022 - 04354 : Process RO Permeate
 2022 - 04355 : Non Process RO Feed (Cooling Towers & Boiler Bleed offs)
 2022 - 04356 : Non Process RO Permeate
- 3) Sample Collected on : 28/04/2022
- 4) Sample Received on : 29/04/2022
- 5) Report issued on : 06/05/2022
- 6) Sample Collected by : AEE-II & AES-II - RO-Nalgonda

S. No.	Parameter	Method No*	Results				
			04352	04353	04354	04355	04356
1	pH	4500-II-B	6.82	7.19	7.05	7.16	6.79
2	Total Suspended Solids (TSS)	2540-D	120	83	BDL	72	BDL
3	Total Dissolved Solids (TDS)	2540-C	3,268	2,477	58	2,265	42
4	Chemical Oxygen Demand (COD)	5220-B	384	224	56	264	28
5	Biological Oxygen Demand (BOD)	5210-B	76	24	9	43	BDL
6	Oil & Grease	5520-B,D	BDL	BDL	BDL	BDL	BDL

*Standard Methods for the examination of water & waste water APHA - 23rd edition.

Note:

- 1) Results are related to samples as received.
 2) All Values are expressed in mg/L except pH.

BDL - Below Detectable Limit.

SENIOR ENVIRONMENTAL SCIENTIST

SENIOR ENVIRONMENTAL SCIENTIST
ZONAL LABORATORY
TE POLLUTION CONTROL BOARD
R.C.PURAM, SANGAREDDY DISTRICT

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TELANGANA STATE POLLUTION CONTROL BOARD
ZONAL LABORATORY: R.C.PURAM
25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

ANALYSIS REPORT

Sample Nos. 2022 – 04357 to 04359

- 1) Sample Description : **M/s. Divi's Laboratories Ltd., Lingojigudem (V), Choutuppal (M), Yadadri Bhuvangiri District.**
- 2) Sample Source : **B. Expansion ETP**
2022 – 04357 : HTDS Effluent
2022 – 04358 : MEE & ATFD combined condensate
2022 – 04359 : Condensate aeration outlet
- 3) Sample Collected on : 28/04/2022
- 4) Sample Received on : 29/04/2022
- 5) Report issued on : 06/05/2022
- 6) Sample Collected by : AEE-II & AES-II – RO-Nalgonda

S. No.	Parameter	Method No*	Results		
			04357	04358	04359
1	pH	4500-H ⁺ -B	6.81	7.17	7.42
2	Total Suspended Solids (TSS)	2540-D	180	12	35
3	Total Dissolved Solids (TDS)	2540-C	36,848	786	862
4	Chemical Oxygen Demand (COD)	5220-B	9,600	296	128

*Standard Methods for the examination of water & waste water APHA – 23rd edition.

Note:

- 1) Results are related to samples as received.
2) All Values are expressed in mg/L except pH.


6/5/22
SENIOR ENVIRONMENTAL SCIENTIST

TELANGANA STATE POLLUTION CONTROL BOARD
ZONAL LABORATORY
25-35/11, Tulasi Reddy Complex
R.C.PURAM, SANGAREDDY DISTRICT



TELANGANA STATE POLLUTION CONTROL BOARD
ZONAL LABORATORY: R.C.PURAM
25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

ANALYSIS REPORT

Sample Nos. 2022 - 04360 to 04362

- 1) Sample Description : M/s. Divi's Laboratories Ltd., Lingojigudem (V), Choutuppal (M), Yadadri Bhuvangiri District.
- 2) Sample Source : B. Expansion ETP
 - 2022 - 04360 : LTDS Biological ETP Inlet
 - 2022 - 04361 : LTDS Biological ETP Outlet
 - 2022 - 04362 : RO Permeate
- 3) Sample Collected on : 28/04/2022
- 4) Sample Received on : 29/04/2022
- 5) Report issued on : 06/05/2022
- 6) Sample Collected by : AEE-II & AES-II - RO-Nalgonda

S.No.	Parameter	Method No*	Results		
			04360	04361	04362
1	pH	4500-H ⁺ -B	7.02	7.27	6.92
2	Total Suspended Solids (TSS)	2540-D	192	65	BDL
3	Total Dissolved Solids (TDS)	2540-C	3,839	2,856	50
4	Chemical Oxygen Demand (COD)	5220-B	1,346	238	42
5	Biological Oxygen Demand (BOD)	5210-B	285	26	6
6	Oil & Grease	5520-B,D	BDL	BDL	BDL

*Standard Methods for the examination of water & waste water APHA - 23rd edition.

Note:

- 1) Results are related to samples as received.
- 2) All Values are expressed in mg/L except pH.

BDL - Below Detectable Limit.

[Signature]
 SENIOR ENVIRONMENTAL SCIENTIST

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Annexure - 4 B



TELANGANA STATE POLLUTION CONTROL BOARD
ZONAL LABORATORY: R.C.PURAM
25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

ANALYSIS REPORT
FORM - X
REPORT BY THE BOARD ANALYST
(See Rule 26)

Report No. 2023 - 03242 to 03245

Dt:-27-03-2023

I hereby certify that D. Nageswar Rao, State Board Analyst, Zonal Laboratory duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on the day 17/03/2023 from Dr. M. Rama Krishna, AES, RO-Nalgonda, a sample of M/s. Divis Laboratories Ltd., Lingojigudem (V), Chouttupal (M), Yadadri Bhuvanagiri District collected on 16/03/2023 for analysis. The samples were in a condition fit for analysis reported below:

B. Effluent Samples from Existing ETP:

- 2023 - 03242 : Biological ETP Inlet (ECOT Outlet)
- 2023 - 03243 : Biological ETP Outlet (Ultra Filtration Feed)
- 2023 - 03244 : Ultra Filtration Outlet (Process RO Feed)
- 2023 - 03245 : Process RO Permeate

I further certify that I have analyzed the aforementioned sample on 17/03/2023 to 27/03/2023 and declare the result of the analysis to be as follows.

S.No.	Parameter	Method No*	Results			
			03242	03243	03244	03245
1	pH	4500-H ⁺ -B	7.30	7.13	7.86	7.50
2	Total Suspended Solids (TSS)	2540-D	548	121	39	<5
3	Total Dissolved Solids (TDS)	2540-C	7,406	7,103	6,706	502
4	Chemical Oxygen Demand (COD)	5220-B	8,680	768	688	88
5	Biological Oxygen Demand (BOD)	5210-B	2,119	112	172	10
6	Oil & Grease	5520-B,D	1.9	0.6	0.4	BDL

Note: All result are expressed in mg/L except pH.

* Standard methods for the examination of water & waste water APHA -23rd edition.

The results are related to samples as received.

The condition of the seals, fastening and container on receipt was intact.

BDL - Below Detectable Limit

Signed this: 27/03/2023

Address:
D. Nageswar Rao
Senior Environmental Scientist,
Zonal Laboratory, R.C.Puram.

To,
Dr. M. Rama Krishna, AES,
RO-Nalgonda.

(Signature)
BOARD ANALYST
SENIOR ENVIRONMENTAL SCIENTIST
ZONAL LABORATORY
T.S. POLLUTION CONTROL BOARD
R.C. PURAM, SANGAREDDY DISTRICT

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TELANGANA STATE POLLUTION CONTROL BOARD
ZONAL LABORATORY: R.C.PURAM
25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

ANALYSIS REPORT
FORM - X
REPORT BY THE BOARD ANALYST
(See Rule 20)

Report No. 2023 - 03246 to 03250

Dt:-27-03-2023

I hereby certify that D. Nageswar Rao, State Board Analyst, Zonal Laboratory duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on the day 17/03/2023 from Dr. M. Rama Krishna, AES, RO-Nalgonda, a sample of **M/s. Divis Laboratories Ltd., Lingojigudem (V), Chouttupal (M), Yadadri Bhuvanagiri District** collected on 16/03/2023 for analysis. The samples were in a condition fit for analysis reported below:

B. Effluent Samples from Existing ETP:

- 2023 - 03246 : HTDS Effluent (MEE Feed)
- 2023 - 03247 : MEE Condensate

I further certify that I have analyzed the aforementioned sample on 17/03/2023 to 27/03/2023 and declare the result of the analysis to be as follows.

S.No	Parameter	Method No*	Results	
			03246	03247
1	pH	4500-H ⁺ -B	7.10	7.78
2	Total Suspended Solids (TSS)	2540-D	432	<5
3	Total Dissolved Solids (TDS)	2540-C	37,103	308
4	Chemical Oxygen Demand (COD)	5220-B	12,320	452

Note: All result are expressed in mg/L except pH.

* Standard methods for the examination of water & waste water APHA -23rd edition.

The results are related to samples as received.
The condition of the seals, fastening and container on receipt was intact.

BDL - Below Detectable Limit

Signed this: 27/03/2023

Address:
D. Nageswar Rao
Senior Environmental Scientist,
Zonal Laboratory, R.C.Puram.

To,
Dr. M. Rama Krishna, AES,
RO-Nalgonda.

[Signature]
BOARD ANALYST
SENIOR ENVIRONMENTAL SCIENTIST
ZONAL LABORATORY
T.S. POLLUTION CONTROL BOARD
R.C. PURAM, SANGAREDDY DISTRICT



TELANGANA STATE POLLUTION CONTROL BOARD
ZONAL LABORATORY: R.C.PURAM
25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

ANALYSIS REPORT
FORM - X
REPORT BY THE BOARD ANALYST
(See Rule 26)

Report No. 2023 - 03248 & 03249

Dt:-27-03-2023

I hereby certify that D. Nageswar Rao, State Board Analyst, Zonal Laboratory duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on the day 17/03/2023 from Dr. M. Rama Krishna, AES, RO-Nalgonda, a sample of **M/s. Divis Laboratories Ltd., Lingo jigudem (V), Chouttupal (M), Yadadri Bhuvanagiri District** collected on 16/03/2023 for analysis. The samples were in a condition fit for analysis reported below:

B. Effluent Samples from Existing ETP:

- 2023 - 03248 : Non Process RO Feed (Cooling Towers & Boiler Bleed Offs)
- 2023 - 03249 : Non Process RO Permeate

I further certify that I have analyzed the aforementioned sample on 17/03/2023 to 27/03/2023 and declare the result of the analysis to be as follows.

S. No.	Parameter	Method No*	Results	
			03248	03249
1	pH	4500-H ⁺ -B	7.10	7.60
2	Total Suspended Solids (TSS)	2540-D	150	<5
3	Total Dissolved Solids (TDS)	2540-C	1,203	153
4	Chemical Oxygen Demand (COD)	5220-B	376	72

Note: All result are expressed in mg/L except pH.

* Standard methods for the examination of water & waste water APHA -23rd edition.

The results are related to samples as received.
The condition of the seals, fastening and container on receipt was intact.

BDL - Below Detectable Limit

Signed this: 27/03/2023

Address:
D. Nageswar Rao
Senior Environmental Scientist,
Zonal Laboratory, R.C.Puram.

To,
Dr. M. Rama Krishna, AES,
RO-Nalgonda.

[Signature]
BOARD ANALYST
 SENIOR ENVIRONMENTAL SCIENTIST
 ZONAL LABORATORY
 T.S. POLLUTION CONTROL BOARD
 R.C. PURAM, SANGAREDDY DISTRICT



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TELANGANA STATE POLLUTION CONTROL BOARD
ZONAL LABORATORY: R.C.PURAM
25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

ANALYSIS REPORT
FORM - X
REPORT BY THE BOARD ANALYST
(See Rule 26)

Report No. 2023 - 03255 to 03257

Dt:-27-03-2023

I hereby certify that D. Nageswar Rao, State Board Analyst, Zonal Laboratory duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on the day 17/03/2023 from Dr. M. Rama Krishna, AES, RO-Nalgonda, a sample of M/s. Divis Laboratories Ltd., Lingojigudem (V), Chouttupal (M), Yadadri Bhuvanagiri District collected on 16/03/2023 for analysis. The samples were in a condition fit for analysis reported below:

C. Effluent Samples from Expansion ETP:

- 2023 - 03255 : HTDS Effluent
2023 - 03256 : MEE & AFTD Combined Condensate
2023 - 03257 : Condensate aeration outlet

I further certify that I have analyzed the aforementioned sample on 17/03/2023 to 27/03/2023 and declare the result of the analysis to be as follows.

S. No.	Parameter	Method No*	Results		
			03255	03256	03257
1	pH	4500-H ⁺ -B	7.22	7.85	7.82
2	Total Suspended Solids (TSS)	2540-D	210	10	<5
3	Total Dissolved Solids (TDS)	2540-C	37,102	522	605
4	Chemical Oxygen Demand (COD)	5220-B	12,320	350	112

Note: All result are expressed in mg/L except pH.

* Standard methods for the examination of water & waste water APHA -23rd edition.

The results are related to samples as received.

The condition of the seals, fastening and container on receipt was intact.

BDL - Below Detectable Limit

Signed this: 27/03/2023

Address:
D. Nageswar Rao
Senior Environmental Scientist,
Zonal Laboratory, R.C.Puram.

To,
Dr. M. Rama Krishna, AES,
RO-Nalgonda.


BOARD ANALYST
SENIOR ENVIRONMENTAL SCIENTIST
ZONAL LABORATORY
T.S. POLLUTION CONTROL BOARD
R.C. PURAM, SANGAREDDY DISTRICT

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TELANGANA STATE POLLUTION CONTROL BOARD
ZONAL LABORATORY: R.C.PURAM
25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

ANALYSIS REPORT
FORM - X
REPORT BY THE BOARD ANALYST
(See Rule 26)

Report No. 2023 - 03258 to 03260

Dr:-27-03-2023

I hereby certify that D. Nageswar Rao, State Board Analyst, Zonal Laboratory duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on the day 17/03/2023 from Dr. M. Rama Krishna, AES, RO-Nalgonda, a sample of M/s. Divis Laboratories Ltd., Lingo jigudem (V), Chouttupal (M), Yadadri Bhuvanagiri District collected on 16/03/2023 for analysis. The samples were in a condition fit for analysis reported below:

C. Effluent Samples from Expansion ETP:

- 2023 - 03258 : LTDS Biological ETP Inlet
2023 - 03259 : LTDS Biological ETP Outlet
2023 - 03260 : RO Permeate

I further certify that I have analyzed the aforementioned sample on 17/03/2023 to 27/03/2023 and declare the result of the analysis to be as follows.

S. No.	Parameter	Method No*	Results		
			03258	03259	03260
1	pH	4500-H ⁺ -B	7.19	7.04	6.98
2	Total Suspended Solids (TSS)	2540-D	522	121	<5
3	Total Dissolved Solids (TDS)	2540-C	4,718	3,480	82
4	Chemical Oxygen Demand (COD)	5220-B	7,331	356	48
5	Biological Oxygen Demand (BOD)	5210-B	1,090	42	BDL
6	Oil & Grease	5520-B,D	1.2	BDL	BDL

Note: All result are expressed in mg/L except pH.

* Standard methods for the examination of water & waste water APHA -23rd edition.

The results are related to samples as received.

The condition of the seals, fastening and container on receipt was intact.

BDL - Below Detectable Limit

Signed this: 27/03/2023

Address:
D. Nageswar Rao
Senior Environmental Scientist,
Zonal Laboratory, R.C.Puram.

To,
Dr. M. Rama Krishna, AES,
RO-Nalgonda.


BOARD ANALYST
SENIOR ENVIRONMENTAL SCIENTIST
ZONAL LABORATORY
T.S. POLLUTION CONTROL BOARD
R.C. PURAM, SANGAREDDY DISTRICT



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ANNEXURE - V

**CONSENT & HWA ORDER (EXPANSION)
 RED CATEGORY**

Consent Order No: 220523938005

Date: 17.08.2022

(Consent Order for Existing/New or altered discharge of sewage and/or trade effluents/outlet under Section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and amendments thereof, Operation of the plant under section 21/22 of Air (Prevention & Control of Pollution) Act 1981 and amendments thereof and Authorisation / Renewal of Authorisation under Rule 5 of the Hazardous Wastes (Management, Handling & Transboundary Movement) Rules 2016 & Amendments thereof.

CONSENT is hereby granted under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974, under section 21/22 of Air (Prevention & Control of Pollution) Act 1981 and amendments thereof, and Authorisation under the provisions of HW (MH & TM) Rules, 2016 (hereinafter referred to as 'the Acts', 'the Rules') and amendments thereof and the rules and orders made there under to **M/s. Srinii Pharmaceuticals Pvt. Ltd, Sy.No. 247, 248, 253, 308, 309, 309/E, 309/EE, 310/E, 310/EE, 311, 311/E, 312, 313 & 313/AA, Choutuppal (V&M), Yadadri Bhuvanagiri District** (hereinafter referred to as 'the Applicant / Project') and the project is authorized to operate and to discharge the Effluents and the quantity of Emissions from the chimneys, by operating pollution control equipment, as detailed below,

i) Out lets for discharge of Effluents:

Outlet No.	Outlet description	Max daily discharge (KLD)	Treatment & Disposal
1	HTDS effluents: Process - 83.19 KLD + Scrubber - 14.5 KLD + RO rejects - 20 KLD	117.69	<ul style="list-style-type: none"> ➤ Shall be stripped off for organics recovery. ➤ Stripper condensate to distillate for separation of organic compounds followed by disposal to cement plants for co-processing and distilled effluents shall be sent to LTDS treatment system. ➤ Stripped effluents for forced evaporation in MEE followed by ATFD. ➤ Condensate from MEE & ATFD shall be routed to LTDS treatment system. ➤ ATFD salts to TSDF.
2	LTDS Effluents: Process - 14.09 KLD + Washings - 12 KLD + Cooling tower bleed off - 41.50 KLD + Boiler blow down - 12.5 KLD + Domestic - 74 KLD	154.09	<ul style="list-style-type: none"> ➤ LTDS effluents along with condensate of MEE & ATFD shall be treated in biological ETP followed by filtration in the RO Plant. ➤ RO Permeate to reuse. ➤ RO rejects to MEE followed by ATFD.
	Total:	271.78 KLD	

ii) Emissions from chimneys:

Chimney No.	Description of Chimney
1.	Attached Coal fired Boiler of capacity 1 x 3 TPH
2.	Attached Coal fired Boiler of capacity 1 x 1 TPH
3.	Attached Coal fired Boiler of capacity 1 x 10 TPH
4.	Attached to Thermic fluid heater of capacity 1 x 2 Lakh K.cal/hr

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5.	Attached to Thermic fluid heater of capacity 1 x 3 Lakh K.cal/hr
6.	Attached to Process vents
7.	Attached to DG set of capacity 1 x 125 KVA, 1 x 250 KVA , 2 x 500 KVA & 3x 1000 KVA

iii) HW Authorisation No. 220523938005

Date:17.08.2022

**HAZARDOUS WASTE AUTHORISATION
(FORM – II)
[See Rule 6 (2)]**

M/s. Sрни Pharmaceuticals Pvt. Ltd, Sy.No. 247, 248, 253, 308, 309, 309/E, 309/EE, 310/E, 310/EE, 311, 311/E, 312, 313 & 313/AA, Choutuppal (V&M), Yadadri Bhuvanagiri District is hereby granted an authorization to operate a facility for collection, reception, storage, treatment, transport and disposal of Hazardous Wastes namely:

I) **Hazardous wastes with disposal option:**

S. No.	Name of the Hazardous Waste	Stream	Quantity	Disposal Option
1.	Organic residue	28.1 of Schedule - I	10936 Kg/Day	Shall be disposed to Authorized cement plants for co-processing/ TSDF Dundigal / AFR facilities for pre-processing.
2.	Spent Carbon	28.3 of Schedule - I	347 Kg/Day	
3.	Solvent Distillation residue	28.1 of Schedule - I	2425 Kg/Day	
4.	ETP sludge	35.3 of Schedule - I	230 Kg/Day	
5.	Organic distillate from MEE stripper	28.1 of Schedule - I	2120 Kg/Day	
6.	Inorganic Solid waste	28.1 of Schedule - I	3774 Kg/Day	Shall be disposed to TSDF for secured landfill
7.	MEE Salts	35.3 of Schedule - I	7704 Kg/Day	

II) **Hazardous wastes with recycling option:**

S. No.	Description	Stream	Quantity	Disposal option
1.	Used Oils	5.1 of Schedule	3000 Lt/Year	Shall be disposed to authorized agencies
2	Spent solvents	28.5 of schedule - I	115.16 TPD	Recovered within the premises.
3	Containers & container liners of HW & Haz. Chemicals	33.3 of schedule - I	1500 No/ month	After complete detoxification, shall be disposed off to outside agencies.
4	Used Lead Acid Batteries	17 of Schedule – IV	24 No/ annum	Shall be sent back to suppliers on buy back basis
5	Coal Ash from boiler	-	20125 Kg/day	Shall be disposed to Bricks manufacturers

This consent order is valid for manufacture of the following products along with quantities as per CFE (expansion) order dt. 10.06.2021.

Sl. No	Name of the Product	Capacity (Kg/day)	No. of stages	Name of the starting raw material	Quantity (Kg/day)
1	Abacavir	160.00	3	4,6-dichloropyrimidine-2,5-diamine	175.20

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2	Adapalene	150.00	2	1-(6-bromonaphthalen-2-yl)ethanone	123.00
3	Amiloride	140.00	2	3,5-diamino-6-chloropyrazinocarbonitrile	146.30
4	Amlodipine Besylate	400.00	7	Phthalic anhydride	325.33
5	Apixaban	150.00	3	3-Morpholin-4-yl-1-[4-(2-oxo-piperidin-1-yl)-phenyl]-5,6-dihydro-1H-pyridin-2-one	182.50
6	Apremilast	136.67	2	1-(3-Ethoxy-4-methoxy-phenyl)-2-methanesulfonyl-ethylamine	174.93
7	Argatroban	150.00	3	(2R,4R)-ethyl 1-((S)-2-amino-5-(3-nitroguanidino) pentanoyl)-4-methylpiperidine-2-carboxylate hydrochloride	195.75
8	Aripiprazole	400.00	3	7-Hydroxy-3,4-dihydro-1H-quinolin-2-one	246.00
9	Atorvastatin Calcium Trihydrate	210.00	4	(6-Isocyanomethyl-2,2-dimethyl-[1,3]dioxan-4-yl)-acetic acid Tert-butyl ester	163.80
10	Avanafil	136.67	2	((S)-ethyl 4-((3-chloro-4-methoxybenzyl amino)-2-(2-(hydroxymethyl)) pyrrolidin-1-yl)pyrimidine-5-carboxylate	176.98
11	Baloxavir Marboxil	130.00	3	(R)-7-(benzyloxy)-3,4,12,12a-tetrahydro-1H-[1,4]oxazino[3,4-c]pyrido[2,1-f][1,2,4]triazine-6,8-dione	130.65
12	Bazedoxifene	126.67	2	1-(2-(4-(chloromethyl)phenoxy)ethyl)azepane	88.67
13	Bilastine	140.00	3	4-(2-(4,4-dimethyl-4,5-dihydrooxazol-2-yl)propan-2-yl)phenethyl 4-methylbenzenesulfonate	177.10
14	Brinzolamide	133.33	3	6-Chloro-2-(3-methoxypropyl)-1,1-dioxo-1,2,3,4-tetrahydro-1H-thieno[3,2-e][1,2]thiazin-4-ol	182.67
15	Brivaracetam	120.00	2	(R)-N-((S)-1-amino-1-oxobutan-2-yl)-3-(hydroxymethyl)hexanamide	193.80
16	Clonazepam	206.67	3	2-Amino-2-chloro-5-nitrobenzophenone	302.47
17	Clopidogrel Bisulfate	333.33	4	Amino-(2-chloro-phenyl) acetic acid	231.33
18	Dabigatran Etexilate Mesylate	400.00	6	4-(methyl amino)-3-nitrobenzoic acid	244.44
19	Danofloxacin	136.67	2	Ethyl 1-cyclopropyl-6,7-difluoro-4-oxo-1,4-dihydroquinoline-3-carboxylate	148.28
20	Darunavir	126.67	3	4-(1,3-dioxoisindolin-2-yl)benzene-1-sulfonyl chloride	127.33
21	Dasatinib	140.00	2	2-(piperazin-1-yl)ethanol	51.80
22	Deferasirox	196.67	2	4-Amino benzoic acid	121.93
23	Deferiprone	400.00	1	Maltol	442.40
24	Dexlansoprazole	183.33	2	2-(chloromethyl)-3-methyl-4-(2,2,2-trifluoroethoxy)pyridine hydrochloride	181.13
25	Dextromethorphan Hydrobromide Monohydrate	666.67	2	3-Methoxy-9a,13a,14a-morphinan	598.67

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26	Donepezil	140.00	4	Piperidine-4-carboxylic acid ethyl ester	190.40
27	Donepezil Hydrochloride	150.00	5	3-(3,4-Dimethoxyphenyl) propionic acid	81.50
28	Doxazosin Mesylate	263.33	2	N-(1,4-Benzodioxan-2-carbonyl)piperazine	172.90
29	Duloxetine Hydrochloride	140.00	3	3-Dimethylamino-1-thiophen-2-yl-propan-1-ol	155.40
30	Edoxaban	136.67	2	Tert-butyl ((1R,2S,5S)-2-amino-5-(di methyl carbamoyl) cyclohexyl) carbamate oxalate	164.00
31	Enalapril Maleate	350.00	2	2-(4-Methyl-2,5-dioxo-oxazolidin-3-yl)-4-phenyl-butyric acid ethyl ester	380.00
32	Esomeprazole Magnesium Trihydrate	240.00	2	5-Methoxy-2-(4-methoxy-3,5-dimethyl-pyridin-2-yl)methyl sulfanyl)-1H-benzoimidazole	284.40
33	Favipiravir	130.00	3	Pyrazin-2-yl amine	168.35
34	Fluvoxamine Maleate	300.00	2	5-Methoxy-1-[4-(trifluoro methyl) phenyl]-1-pentanone	344.00
35	Hydroxy Chloroquine Sulfate	400.00	3	3-Chloro aniline	144.00
36	Labetalol Hydrochloride	333.33	3	5-(2-bromoacetyl)-2-hydroxybenzamide	926.67
37	Lamivudine	150.00	4	L(+)-Menthol	220.50
38	Lamotrigine	146.67	2	(2,3-Dichloro-phenyl)-oxo-acetonitrile	170.13
39	Lansoprazole	183.33	5	2,3-Lutidine	120.27
40	Levitracetum	400.00	3	2-Amino butyramide HCl	484.00
41	Levofloxacin Hemihydrate	266.67	1	8,9-Difluoro-3-methyl-6-oxo-2,3-dihydro -6H-1-oxa-3a -aza-phenalene-5-carboxylic acid	300.80
42	Linagliptin	160.00	4	8-Bromo-7-but-2-ynyl-3-methyl-3,7-dihydro-purine-2,6-dione	168.00
43	Loratadine	133.33	5	3-[2-(3-Chloro-phenyl)-ethyl]-pyridine-2-carbonitrile	202.67
44	Mirabegron	166.67	6	2-Phenethylamine	135.00
45	Mirtazapine	250.00	4	1-methyl-3-phenyl-piperazine	303.50
46	Montelukast Sodium	150.00	3	1-{3-[2-(7-Chloro-quinolin-2-yl)-vinyl]-phenyl}-3-[2-(1-hydroxy-1-methyl-ethyl)-phenyl]-propan-1-ol (MON10)	207.00
47	Mycophenolate Mofetil	200.00	1	Mycophenolic acid	176.00
48	Netarsudil	153.33	3	tert-Butyl (2-(4-(hydroxyl methyl)phenyl)-3-(isoquinolin-6-ylamino)-3-oxopropyl) carbamate	258.37
49	Nitrofurantoin	173.33	2	5-Nitrofurfuryl diacetate	263.47
50	Olanzapine	183.33	2	2-Methyl-4H-3-thia-4,9-diaza-benzo[f]azulen-10-ylamine Hydrochloride	206.07
51	Omeprazole	600.00	2	Omeprazole	200.60

52	Omeprazole Magnesium	170.00	1	2-Chloromethyl-4-methoxy-3,5-dimethyl pyridine Hydrochloride	651.00
53	Oseltamivir Phosphate	220.00	3	5-(1-Ethyl-propoxy)-7-oxa-bicyclo[4.1.0]hept-3-ene-3-Carboxylic acid ethyl ester (Oseltamivir epoxide)	334.40
54	Palbociclib	163.33	1	tert-Butyl 4-(6-((6-acetyl-8-cyclopentyl-5-methyl-7-oxo-7,8-dihydropyrido[2,3-d]pyrimidin-2-yl)amino)pyridin-3-yl)piperazine-1-carboxylate	246.63
55	Pantoprazole Sodium Sesquihydrate	340.00	2	5-Difluoromethoxy-2-(3,4-dimethoxy-pyridin-2-yl)methyl sulfanyl)-1H-benzoimidazole	505.47
56	Paroxetine Hydrochloride Hemihydrate	136.67	3	Methanesulfonic acid-4-(4-fluoro-phenyl)-1-methyl-piperidin-3-ylmethyl ester	166.73
57	Peramivir	140.00	1	(1S,2S,3R,4R)-3-((S)-1-acetamido-2-ethylbutyl)-4-amino-2-hydroxycyclopentanecarboxylic acid	150.50
58	Perampanel	140.00	2	(3-Bromo-1-phenyl-5-pyridin-2-yl) pyridine-2(1H)-one	165.20
59	Perindopril tert-butyl Amine	150.00	1	(2S,3aS,6aS)-benzyl octa hydrocyclopenta[b]pyrrole-2-carboxylate hydrochloride	117.75
60	Pimavanserin Tartarate	140.00	3	(4-(Isopropoxymethyl) phenyl)methanamine	63.70
61	Pirfenidone	183.33	2	5-Methyl-2-(1H)-pyridone	160.42
62	Posaconazole	140.00	2	4-(4-(4-(((3R,5R)-5-((1H-1,2,4-triazol-1-yl) methyl)-5-(2,4-difluorophenyl)tetrahydrofuran-3-yl) methoxy) phenyl) piperazin-1-yl)-1H-1,2,4-triazol-5(4H)-one	163.10
63	Prasugrel	136.67	4	1-Cyclopropyl-2-(2-fluorophenyl)-ethanone	137.35
64	Pregabalin	400.00	4	Iso valeraldehyde	414.40
65	Rabeprazole Sodium	173.33	7	2,3-Lutidine	195.17
66	Raloxifene Hydrochloride	170.00	2	4-(2-Piperidin-1-yl-ethoxy)-benzoic acid hydrochloride	173.40
67	Ramipril	196.67	2	(±)-Cis-endo-2-aza bicyclo [3.3.0] octane-3-carboxylic acid benzyl ester hydrochloride	170.85
68	Ranolazine	166.67	1	1-[N-(2,6-Dimethylphenyl) carbamoylmethyl]piperazine	115.83
69	Remdesivir	140.00	3	(3R,4R,5R)-2-(4-aminopyrrolo[2,1-f][1,2,4] triazin-7-yl)-3,4-bis(benzyloxy)-5-((benzyl oxy) methyl)tetrahydrofuran-2-ol	216.30
70	Repaglinide	136.67	2	2-(3-Ethoxy-4-(ethoxycarbonyl) phenyl)acetic acid	105.23
71	Ribavirin	150.00	2	Methyl 1H-1,2,4-triazole-3-carboxylate	99.00
72	Ritonavir	163.33	8	(R,Z)-5-Amino-2-(dibenzyl amino)-1,6-diphenyl hex-4-en-3-one	326.67

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73	Rivaroxaban	173.33	8	1-flouro-4-nitrobrnzene	135.00
74	Rosuvastatin Calcium	183.33	10	4-Fluoro benzaldehyde	230.27
75	Selexipag	163.33	2	2-Chloro-5,6-diphenyl pyrazine	129.03
76	Sofosbuvir	130.00	1	(2'R)-2'deoxy-2'-fluoro-2'methyluridine	76.70
77	Sumatriptan Succinate	140.00	6	Benzyl chloride	93.80
78	Tadalafil	160.00	1	(1R,3R)-Methyl-1-(benzo [d][1,3]dioxol-5-yl)-2-(2-chloro acetyl)-2,3,4,9-tetrahydro-1H-pyrido[3,4-b]indole-3-carboxy late (Tadalafil intermediate)	203.73
79	Tenofovir Disoproxil Fumarate	160.00	2	Adenine	45.87
80	Tolvaptan	173.33	2	1-(4-amino-2-methylbenzoyl)-7-chloro-3,4-dihydro-1H-benzo[b]azepin-5(2H)-one	204.53
81	Trazadone Hydrochloride	410.00	4	1-(3-Chlorophenyl)-piperazine hydrochloride	527.26
82	Urapidil	173.33	2	3-(4-(2-methoxyphenyl) piperazin-1-yl)propanenitrile	159.47
83	Valacyclovir Hydrochloride	833.33	2	Acetic acid 2-(2-acetylamino-6-oxo-1,6-dihydro-purin-9-ylmethoxy)-ethyl ester	899.17
84	Valganciclovir Hydrochloride	136.67	3	2-Amino-9-(2-hydroxy-1-hydroxymethyl-ethoxymethyl)-1,9-dihydro-purin-6-one	140.77
85	Vildagliptin	173.33	4	Pyrrolidine -2-carboxylic acid	109.55
86	Voglibose	140.00	1	Tetra Benzyl Voglibose	387.10
87	Vonoprazan Fumarate	145.00	2	5-(2-fluorophenyl)-1H-pyrrole-3-carbaldehyde	81.93
88	Voriconazole	163.33	3	1,3-difluoro benzene	89.02
89	(S)-(-)-1,2,4-Butanetriol	266.67	2	L-(-)-Maleic acid	526.67
90	(S)-(+)-3-Hydroxy tetrahydrofuran	66.67	3	L-(-)-Maleic acid	63.81
	Total (Any 37 products will be manufactured at any given point of time)	11266.67 kg/day (338 TPM)			

By-products:

S. No	Name of the Product	Name of the By-product	Quantity in Kg/day
1	Abacavir	Triethylamine hydrochloride	111.70
		Ethanol	112.20
2	Apixaban	Morpholine	44.70
3	Argatroban	Triethylamine hydrochloride	131.80
4	Aripiprazole	Sodium bromide	155.10
5	Avanafil	N,N-Dicyclohexyl urea	792.60
6	Baloxavir carboxyl	Benzyl chloride	41.90
7	Bilastine	Sodium -p-toulene sulfonate	82.75
		Potassium P-toluene sulfonate	79.80
8	Brinzolamide	P-toluene sulphonic acid	71.30
9	Brivaracetam	1,1,1,3,3,3Hexamethyldisilazane	111.40
10	Clopidogrel Bisulphate	TEA Hydrochloride	171.85
		P-toluene Sulphonic acid	185.00

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11	Darunavir	Tert-Butanol	27.90
		Triethylamine Hydrochloride	51.75
12	Dasatinib	Triethylamine hydrochloride	54.77
13	Donepezil Hydrochloride	Potassium chloride	64.50
		Methoxy ethanol	110.45
		Aluminium Hydroxide	56.60
		Dimethyl sulphide	37.80
14	Donepezil	Dimethyl sulphide	33.50
		Tert- Butanol	42.20
15	Duloxetine Hydrochloride	Oxalic acid	44.90
16	Edoxaban	Tri ethylamine Hydrochloride	60.10
17	Favipiravir	Sodium bromide	134.40
		Potassium chloride	71.85
18	Labetalol Hydrochloride	Boric acid	381.60
19	Lamivudine	L-methanol	132.10
		Boric acid	52.30
20	Lansoprazole	Sodium acetate	78.20
		Acetic acid	57.25
		Potassium nitrate	81.10
21	Loratadine	Potassium chloride	62.25
22	Mirabegron	Acetic acid	117.50
		Ammonium sulphate	128.20
23	Oseltamivir phosphate	Tert butyl chloride	64.02
24	Paroxetine Hydrochloride hemihydrates	Potassium chloride	31.30
		phenol	39.50
25	Perampanel	Potassium bromide	60.10
		Fumaric acid	52.20
26	Prasugrel	Succinimide	76.40
		Sodium bromide	66.00
27	Pregabalin	Ammonium chloride	1030.00
28	Rabeprazole sodium	Sodium acetate	100.50
		Acetic acid	73.55
29	Ramipril	Imidazole	95.50
		Sodium Fumarate	92.25
		Toluene	53.10
30	Ritonavir	Sodium acetate	93.85
		Boric acid	43.90
		4-Nitro phenol	51.40
		Sodium phosphate	33.45
		4-Nitro phenol	51.20
31	Rivaroxaban	Potassium chloride	63.90
		Triethylamine hydrochloride	103.10
32	Rosuvastatin calcium	Metachloro benzoic acid	420.25
		Ethanol	38.00
33	Sumatriptan Succinate	Potassium phosphate	377.70
34	Tolvaptan	Diisopropylethyl amine hydrochloride salt	185.50
		Diisopropyl ethyl amine oxalate salt	97.60
35	Trazadone hydrochloride	Sodium bromide	232.70
36	Valcyclovir hydrochloride monohydrate	Acetic acid	349.15
37	Voglibose	Toluene	227.30

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38	S(-)-1,2,4 Butane triol	Boric acid	194.30
39	(S)-(+)-3Hydroxy Tetrahydrofuran	Boric acid	23.80

This order is subject to the provisions of 'the Acts' and the Rules' and amendments made thereunder and further subject to the terms and conditions incorporated in the schedule A, B and C enclosed to this order.

This order of Consents and Authorization is valid for a period upto 30th June, 2026.

**Sd/-
MEMBER SECRETARY**

To
M/s. Srimi Pharmaceuticals Pvt. Ltd,
Sy.No. 247, 248, 253, 308, 309, 309/E, 309/EE,
310/E, 310/EE, 311, 311/E, 312, 313 & 313/AA,
Choutuppal (V&M), Yadadri Bhuvanagiri District

///T.C.F.B.O///


SENIOR ENVIRONMENTAL ENGINEER

SCHEDULE - A

1. The applicant shall make applications through online for renewal of Consent (under Water & Air Acts) and Authorisation under HWM Rules at least 120 days before the date of expiry of this order, along with prescribed fee under Water and Air Acts for obtaining Consent & HW Authorisation of the Board. The applicant can also apply for Auto Renewal of the CFO atleast 30 days before the expiry of this order as per the procedure and eligibility stipulated in the Board Circular dt.19.11.2015 & 08.12.2015 (available in Board's Website: <http://tspcb.cgg.gov.in/Pages/Circulars.aspx>).
2. This order is issued in line with Board's CFE (expansion) order dt. 10.06.2021. Concealing the factual data or submission of false information/ fabricated data and failure to comply with any of the conditions mentioned in this order may result in withdrawal of this order and attract action under the provisions of relevant pollution control Acts. The industry shall comply with all other conditions of CFE (expansion) order dt. 10.06.2021 is still applicable.
3. Any person aggrieved by an order made by the State Board under Section 25, Section 26, Section 27 of Water Act, 1974 or Section 21 of Air Act, 1981 may within thirty days from the date on which the order is communicated to him, prefer an appeal as per Rules, to such authority (hereinafter referred to as the Appellate Authority) constituted under Section 28 of the Water (Prevention and Control of Pollution) Act, 1974 and Section 31 of the Air (Prevention and Control of Pollution) Act, 1981.
4. The industry may explore the possibility of tapping the solar energy for their energy requirements.
5. The Board reserves its right to modify above conditions or stipulate any further conditions and to take action including revoke of this order in the interest of protection of public health and environment.

SCHEDULE - B

1. Total Water Consumption shall not exceed 856.65 KLD.

S. No	Purpose	Quantity
1	Process	80.65 KLD
2	Washings	12.0 KLD
3	Boiler Feed	83 KLD
4	Cooling tower Makeup	393 KLD
5	Scrubber	14.5 KLD
6	Domestic	79.0 KLD
7	RO water input	60.0 KLD
8	Gardening	134.50 KLD
	Total	856.65 KLD (Fresh – 636.48 KLD + Recycled – 220.17 KLD)

2. During the maintenance / breakdown of ZLD, the pre-treated effluent sent to CETP for a period of maximum 15 days in calendar year, duly meeting the following inlet standards.

Parameter	Limiting Standards
pH	5.5 – 9.0
Temperature °C	45.0
Total Dissolved Solids (Inorganic)	5,000 mg/l
Oil and Grease	20 mg/l
Phenolic Compounds (as C ₆ H ₅ OH)	5 mg/l
Ammonical Nitrogen (as N)	50 mg/l
Cyanide (as CN)	2 mg/l
Chromium Hexavalent (as Cr ⁺⁶)	2 mg/l
Chromium (total) (as Cr)	2 mg/l
Copper (as Cu)	3 mg/l
Lead (as Pb)	1 mg/l

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Nickel (as Ni)	3 mg/l
Zinc (as Zn)	15 mg/l
Arsenic (as As)	0.2 mg/l
Mercury (as Hg)	0.01 mg/l
Cadmium (as Cd)	1 mg/l
Selenium (as Se)	0.05 mg/l
Fluoride (as F)	15 mg/l
Boron (as B)	2 mg/l
COD	15,000 mg/l

3. The emissions shall not contain constituents in excess of the prescribed limits mentioned below.

Chimney No.	Description of Chimney	Parameter	Emission standards
1	Attached Coal fired Boiler of capacity 3 TPH	SPM	115 mg/Nm ³
		SO ₂ *	600 mg/Nm ³ At 6% dry O ₂ , for solid fuel and 3% dry O ₂ for liquid fuel
		NO _x *	300 mg/Nm ³ At 6% dry O ₂ , for solid fuel and 3% dry O ₂ for liquid fuel
2	Attached Coal fired Boiler of capacity 1 TPH	SPM	115 mg/Nm ³
		SO ₂ *	600 mg/Nm ³ At 6% dry O ₂ , for solid fuel and 3% dry O ₂ for liquid fuel
		NO _x *	300 mg/Nm ³ At 6% dry O ₂ , for solid fuel and 3% dry O ₂ for liquid fuel
3	Attached Coal fired Boiler of capacity 1 x 10 TPH	SPM	115 mg/Nm ³
		SO ₂ *	600 mg/Nm ³ At 6% dry O ₂ , for solid fuel and 3% dry O ₂ for liquid fuel
		NO _x *	300 mg/Nm ³ At 6% dry O ₂ , for solid fuel and 3% dry O ₂ for liquid fuel
4	Attached to Thermic fluid heater of capacity 2 Lakh K.cal/hr	-	-
5	Attached to Thermic fluid heater of capacity 1 x 3 Lakh K.cal/hr	-	-
6	Attached to Process vents	HCl	35 mg/Nm ³
7	Attached to DG set of capacity 1 x 125 KVA, 1 x 250 KVA, 2 x 500 KVA & 3x 1000 KVA	SPM	115 mg/Nm ³

*As per MOEF&CC Notification No.GSR 96(E), dt. 29.01.2018 published under the Environment (Protection) Rules, 1986.

4. The industry shall not manufacture any un-consented products and exceeding capacities without obtaining prior Consent for Establishment (CFE) and Consent for Operation (CFO) of the Board.
5. The industry shall comply with emission limits for DG sets upto 800 KW as per the Notification G.S.R.520 (E), dated 01.07.2003 under the Environment (Protection) Amendment Rules, 2003 and G.S.R.448(E), dated 12.07.2004 under the Environment (Protection) Second Amendment Rules, 2004. In case of DG sets more than 800 KW should comply with emission limits as per the Notification G.S.R.489 (E), dated 09.07.2002 at serial no.96, under the Environment (Protection) Act, 1986.

6. The industry shall comply with ambient air quality standards of PM₁₀(Particulate Matter size less than 10µm) - 100 µg/ m³; PM_{2.5}(Particulate Matter size less than 2.5 µm) - 60 µg/ m³; SO₂ - 80 µg/ m³; NO_x - 80 µg/m³, outside the factory premises at the periphery of the industry.

Standards for other parameters as mentioned in the National Ambient Air Quality Standards CPCB Notification No.B-29016/20/90/PCI-I, dated 18.11.2009

Noise Levels: Day time - (6 AM to 10 PM) - 75 dB (A)
Night time - (10 PM to 6 AM) - 70 dB (A).

7. The industry has paid CFO fee of Rs.6,75,000/- for a period upto 30.06.2023.
8. The industry shall pay balance consent fee annually as per rates notified in G.O.Ms.No.22. The payment of annual consent fee shall be made at the concerned RO for every financial year (i.e., April to March) within the stipulated time period i.e., 1st quarter of every financial year (April to June) is mandatory for the industry / project, failing which, the validity of the Consent Order automatically stands cancelled and operation industry / project without valid consent attracts penal action under the provision of Water Act, Air Act & Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016.
9. The industry either paying annual fee or total fee for Consented period, shall pay the balance fee as per the revised rates as applicable from time to time.
10. The industry shall segregate effluents into LTDS & HTDS effluents separately.
11. The industry shall regularly operate the ZLD system to treat the effluent and 100% recycle of treated effluent.
12. The industry shall maintain digital flow meters with totalisers (RS-485 communication) for recording the quantity of LTDS, HTDS effluents, RO permeate and also maintain daily records. They shall connect the flow totaliser data to TSPCB & CPCB servers as per CPCB protocol.
13. The industry is permitted to send HTDS effluents to the MEE system of M/s. JETL, Jeedimetla for a period of maximum 15 days in a calendar year i.e. during maintenance / break down of Stripper, MEE & ATFD system and shall maintain records.
14. The industry shall provide and operate IP Camera with PAN, Zoom, 5x or above focal length, with night vision capability, at main gate entrance & at other gates where there is movement of effluent tankers, Solvent tankers, Chemical tankers, Hazardous Waste carrying vehicles & other material carrying vehicles. These cameras shall be connected to the website of TSPCB, with minimum backup of three months.
15. The industry shall maintain vent condensers for chemical / solvent storage tanks to control fugitive emissions.
16. The industry shall maintain separate water meters for recording water consumption for process, boiler feed, cooling and domestic purposes and also maintain daily records.
17. The industry shall operate multi stage scrubber along with online pH monitoring system for control of process emissions. They shall maintain log book for operation of scrubber for monitoring active scrubbing media.
18. The industry shall monitor VOCs in ambient air with online VOC analyzer & connect the data to TSPCB server.
19. The industry shall maintain elevated platform with leachate/spillages collection pit to store drums containing chemicals & wastes to control spillages / discharges of chemicals / effluents on ground.
20. The industry shall maintain IP camera with PAN, TILT Zoom, 5x or above focal length, with night vision capability at effluent collection system (HTDS & LTDS) and RO permeate as per CPCB norms. They shall connect the data to CPCB & TSPCB server.

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21. The industry shall install on line TDS meter for HTDS effluent generation and connect the same to TSPCB server within two months. They shall maintain the records for effluent generation, TDS values, salts generation on daily basis.
22. The industry shall develop greenbelt as per norms.
23. The industry submitted Bank Guarantee of Rs. 16 lakhs towards commitment to comply with Board conditions / directions with validity upto 14.10.2022. The Bank Guarantee amount will be forfeited, if the industry fails to comply with standards / conditions / directions of the Board. The industry shall renew the Bank Guarantee till further orders of the Board.
24. The industry shall maintain records on source of starting raw material / Intermediates for each product-wise and the consolidated records shall be submitted to R.O., Nalgonda every month along with invoice copies of the starting raw materials outsourced.
25. The industry shall provide adequate closed storage facilities above the ground with proper lining for storage of effluents before its treatment.
26. The industry shall not use effluents in cooling towers under any circumstances.
27. The industry shall not discharge any effluents onland within or outside the plant premises.
28. The industry shall provide storm water drains to avoid mixing of effluent/spillages with run-off water during rains. The industry shall collect contaminated rain water and shall dispose the same to CETP, after conforming to the influent standards of CETP duly maintain separate records.
29. The industry shall provide sufficient storage collection tank to ensure the collection of first run off rain water.
30. The industry shall provide arrangement to by-pass the rain water collection tank of first run off rain water for subsequent water flow.
31. The industry shall take measures to prevent the seepages such as cement concrete flooring with proper collection system to collect contaminants / spillages in the relevant areas in the industry premises and avoid seepages outside the industry premises.
32. The industry shall provide platform and covered area for detoxification of containers and container liners. The wastewater generated from detoxification facility shall be sent to the effluent storage tank for further treatment and disposal.
33. The industry shall provide and maintain hood with extraction systems to the HTDS collection tanks and connect to the scrubbers to control the odour problem.
34. The industry shall carry out Leak Detection and Repair Study (LDAR) to access the solvent losses and based on the study the industry shall take necessary steps to arrest the solvent losses and reduce VOCs in the premises.
35. The industry shall maintain separate energy meters for recording energy consumption for air pollution control equipments and maintain record for daily energy consumption.
36. The evaporation losses in solvents shall be controlled by taking all preventive measures such as circulation of Chilled brine, transfer of solvents by using pumps instead of manual handling, closed centrifuges, providing primary & secondary condensers to all the reactor vents and all the solvent storage tanks and keeping solvent storage in ground storage tanks with closed pipeline to Reactors.
37. The industry shall operate Solvent Recovery Plant in the plant. Solvents shall be recovered to the maximum extent possible and shall be reused. The industry shall submit status of efficiency of Solvent Recovery Plant to the concerned Regional Officer. The industry shall not dispose spent solvents / mixed spent solvents to the traders/ recyclers.
38. The industry shall provide and maintain Stack Monitoring facility as per Emission Regulation part-3 (ERP-3) norms for all the major stacks of the industry.

39. The industry shall ensure that the Port hole and ladder facility for the Stacks is safe to carry out Stack monitoring. In place of monkey ladder, spiral type/scaffold ladder shall be provided to ensure safety of monitoring personnel.
40. The industry shall implement the odour control measures at source of generation and from ETP and shall ensure to maintain the same effectively to control odour problems.
41. The industry shall ensure that there shall not be any change in process technology and scope of working without prior approval from the Board.
42. (a) The industry shall maintain the following records and the same shall be made available to the Board Officials during the inspection.
 - i) Daily production details.
 - ii) Quantity of Effluents generated and reused.
 - iii) Log Books for pollution control systems.
 - iv) Daily solid waste generated and disposed

(b) The industry shall submit consolidated statement of the above on monthly basis to the Concerned Regional Office.
43. As per G.O.Rt.No.286, the industry shall transport the industrial effluents and plying on the roads is allowed between 6 A.M. to 6 P.M. only.
44. The industry shall comply with Task Force directions issued by the Board from time to time.
45. The applicant shall submit Environment statement in Form V to the Regional office before 30th September of every year as per Rule No.14 of E(P) Rules, 1986 & amendments thereof.
46. The conditions stipulated in this order are without any prejudice to rights and contentions of this Board in any Hon'ble court of Law.

SCHEDULE - C

[see rule 6(2)]

[CONDITIONS OF AUTHORISATION FOR OCCUPIER OR OPERATOR HANDLING HAZARDOUS WASTES]

1. The industry shall give top priority for waste minimization and cleaner production practices.
2. The industry shall not store hazardous waste for more than 90 days as per the Hazardous and other Wastes (Management, Handling and Transboundary Movement) Rules, 2016 and amendments thereof. The industry shall maintain 6 copy manifest system for transportation of waste generated and copies of receipt of Consignee shall be submitted to the Concerned Regional office. The industry shall maintain proper records for Hazardous Wastes stated in Authorisation in FORM-3 i.e., quantity of Incinerable waste, land disposal waste, recyclable waste etc., and file annual returns in Form- 4 as per Rule 20(2) of the Hazardous and other Wastes (Management, Handling & Transboundary Movement) Rules, 2016 and amendments thereof.
3. The industry shall dispose /sell the Hazardous Waste to only industries/agencies authorized by the State Pollution Control Boards. The industry shall verify the authorization of the Board given to the Party before disposing its waste to the External Party.
4. The industry shall maintain proper records for Hazardous Wastes disposal and its concurrence with authorization. In case of variation in generation, industry shall submit explanation and obtain amendment in Environmental Clearance/ CFE/CFO in this regard.
5. The industry shall store Used / Waste Oil and Used Lead Acid Batteries in a secured way in their premises till its disposal. Waste oils shall be disposed to the authorized Reprocessors/ Recyclers and Used Lead Acid Batteries shall be disposed to the manufacturers / dealers on buyback basis. The industry shall take necessary practical steps for prevention of oil spillages and carryover of oil from the premises. The industry shall check the Certificate/ Authorisation/order of MoEF issued to the Re-user/Recycle units while disposing the waste oil.

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6. The industry shall dispose of e-waste to the authorized traders / recyclers only.
7. The industry shall maintain good housekeeping.
8. The industry shall submit the condition wise compliance report of the conditions stipulated in Schedule B & C of this Order on half yearly basis to Board Office, Hyderabad and concerned Regional Office.

**Sd/-
MEMBER SECRETARY**

**To
M/s. Srinu Pharmaceuticals Pvt. Ltd,
Sy.No. 247, 248, 253, 308, 309, 309/E, 309/EE,
310/E, 310/EE, 311, 311/E, 312, 313 & 313/AA,
Choutuppal (V&M), Yadadri Bhuvanagiri District**

///T.C.F.B.O///


SENIOR ENVIRONMENTAL ENGINEER



TELANGANA STATE POLLUTION CONTROL BOARD

Zonal Office, 25-35/11, Tulasi Reddy Complex, 2nd Floor,
Opp. Govt. ITI College, R.C.Puram, Sangareddy District - 502 032.
Phone : 08455 280477, website: tspcb.cgg.gov.in

CONSENT & AUTHORIZATION ORDER RENEWAL - RED CATEGORY

CFO Order No: TSPCB/ZO/RCP/NLG/34/CFO/2022-220824058153 Date: 28.09.2022.

(Consent Order for Existing/New or altered discharge of sewage and/or trade effluents/outlet under Section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and amendments thereof; Operation of the plant under section 21 of Air (Prevention & Control of Pollution) Act 1981 and amendments thereof and Authorization / Renewal of Authorization under Rule 6 (2) of the Hazardous & Other Wastes (Management and Transboundary Movement) Rules, 2016.

CONSENT is hereby granted under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974, under section 21 of Air (Prevention & Control of Pollution) Act 1981 and Authorization under Provision of Hazardous & Other Wastes (Management and Transboundary Movement) Rules 2016, (hereinafter referred to as 'the Acts', 'the Rules') and the rules and orders made thereunder to

M/s. Maruti Cottex Ltd.,
Choutuppal (V) & (M),
Yadadri Bhuvanagiri District – 508 252.

(hereinafter referred to as 'the Applicant') authorizing to operate the industrial plant to discharge the effluents from the outlets and the quantity of Emissions per hour from the chimneys as detailed below.

i) Outlets for discharge of effluents:

Outlet No.	Outlet Description	Max Daily Discharge	Point of Disposal
1	Trade Effluents: HTDS: Process & Washings – 800 KLD. LTDS: Process & Washings – 297 KLD Boiler blow down and Regeneration water – 14.5 KLD & Cooling tower bleed off – 2 KLD.	1113.5 KLD	Zero Liquid Discharge System: The industry shall segregate the effluents into LTDS & HTDS streams. LTDS effluents (313.5 KLD): After treatment in ETP, shall be recycled for washings of fabric, bleaching, scouring etc. HTDS Effluents (800 KLD): After treatment in ETP, shall be routed through RO System. The RO permeate shall be recycled back into the process, cooling tower makeup etc., and the RO Rejects are evaporated in MEE followed by ATFD and the MEE condensate is reused for boiler feed. The ETP sludge and ATFD salts are disposed to TSDF, Dundigal, Medchal-Malkajgiri District for safe disposal.
2	Domestic Effluent	8 KLD	Septic tank followed by soak pit.

ii) Emissions from chimneys:

Chimney No.	Description of Chimney	Quantity of Emissions in m ³ /hr. at peak flow
1	Attached to Fluidized Bed type boiler of capacity 6 TPH & Thermic fluid heater of capacity 1 Lakh K.Cal/hr.	---
2	Attached to Husk fired boiler of capacity 3 TPH & Thermic fluid heater of capacity 1 Lakh K.Cal/hr.	---
3	Attached to DG set of capacity 70 KVA.	---

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iii) Hazardous Waste Authorization (Form-II) [See Rule 6(2)]:

1. Number of Authorization and date of issue – TSPCB/ZO/RCP/NLG/34/HWM/2022
Date: 28.09.2022.
2. The Occupier of, **M/s. Maruti Cottex Ltd.**, is hereby granted an authorization to operate a facility for generation, collection, reception, storage, transport, reuse, recycling, recovery, pre processing, co-processing, utilization, treatment and disposal of Hazardous Waste namely.

Sl. No	Category of Hazardous Waste as per the Schedules I, II and III	Quantity	Point of disposal
1	35.3 of Schedule I : ETP sludge	4,500 Kgs/month	TSDF i.e., M/s. Hyderabad Waste Management Project, Dundigal (V), Dundigal Gandimaisamma (M), Medchal-Malkajgiri District / Alternate Fuel & Raw Material Facilities (AFRF) to dispose to Cement plants for co-processing.
2	37.3 of Schedule-I : ATFD Salts	1500 Kgs/month	
3	5.1 of Schedule – I : Waste Oil	200 LPM	Shall be disposed to Board's Authorized Recycler / Reprocessor OR TSDF i.e., M/s. Hyderabad Waste Management Project, Dundigal (V), Dundigal Gandimaisamma (M), Medchal-Malkajgiri District / M/s. GEPIL Infrastructure Pvt. Ltd., Rakamcherla (V), Pudur (M), Rangareddy District.

This Consent Order is valid for manufacture of the following products along with quantities only.

S. No.	Products	Quantity
1	Fabric Processing	1,50,000 mtrs/day
2	Printed Synthetic / Polyester Fabric	1,50,000 mtrs/day

This Order is subject to the provisions of 'the Acts' and 'the Rules' and Orders made there under and further subject to the terms and conditions incorporated in the Schedule A, B & C enclosed to this Order.

This combined order of Consent & Hazardous Waste Authorization shall be valid for a period ending with the 31st day of December, 2027 superseding the existing CFO order dated 26.02.2019. The industry shall pay the consent fees every financial year annually till the validity of the consent order. The industry shall pay the consent fees every financial year annually till the validity of the consent order.

To
M/s. Maruti Cottex Ltd.,
Choutuppal (V) & (M),
Yadadri Bhuvanagiri District – 508 252.

JOINT CHIEF ENVIRONMENTAL ENGINEER



Copy to the Environmental Engineer, TSPCB, Regional Office, Nalgonda for information. The EE, RO, Nalgonda is further directed to ensure that the industry pays the annual consent fees for every financial year (i.e., April to March) within the stipulated time period i.e., 1st quarter of every financial year (April-June) and the EE, RO, Nalgonda shall report to this office, if any non-compliance by the industry.

SCHEDULE - A

1. The applicant shall make applications through online for renewal of consent (under Water and Air Acts) and authorisation under HWM Rules atleast 4 months before the date of expiry of this consent order, along with prescribed fee under Water and Air Acts for obtaining Consent & HW authorisation of the Board along with detailed compliance report against the conditions stipulated in the CFO & HWA order issued.
2. The industry shall immediately submit the revised application for consent to this Board in the event of any change in the raw material used, processes employed, quantity of trade effluents & quantity of emissions etc.
3. a) All the fugitive emissions shall be controlled with proper measures.
b) The applicant shall also install the equipment such as wind speed recorder and wind direction recorder.
4. A good house keeping shall be maintained both within the factory and in the premises. All hoods, pipes, valves, sewers and drains shall be leak proof. Floor washings shall be admitted into the effluent collection system only and shall not be allowed to find their way into storm drains or open areas.
5. The applicant shall submit Environment statement in Form V before 30th September every year as per Rule No.14 of E (P) Rules, 1986 & its amendments thereof.
6. The applicant shall comply with the directives/orders issued by the Board in this consent order and at all subsequent times without any negligence on his part. The applicant shall be liable for such legal action against him as per provisions of the Law/Act in case if non-compliance of any order/directive issued at any time and/or violation of the terms and conditions of this consent order.
7. The applicant shall furnish to the visiting officer and / or the Board any information regarding the construction, installation or operation of the effluent treatment system/ air pollution control equipment and such other particulars as may be pertinent for preventing and controlling pollution.
8. The industry is liable to pay compensation for any environmental damage caused by it, as fixed by the Collector and District Magistrate as Civil liability.
9. The industry shall provide a minimum stack height (H) to the DG sets as per the following formula.

$$H = h + 0.2 \sqrt{KVA}$$
 KVA = Total generation capacity, h = Height of building where DG Set is installed.
10. All the rules & regulations notified by Ministry of Environment, Forests & Climate Change (MoEF&CC), Government of India in respect of management, handling, transportation and storage of hazardous chemicals and wastes shall be followed.
11. The industry shall comply with emission limits for DG sets of capacity upto 800 KW as per the notification G.S.R.520 (E), dated 01.07.2003 under the Environment (protection) Amendment Rules, 2003 and G.S.R.448 (E), dated 12.07.2004 under the Environment (protection) second Amendment Rules, 2004. In case of DG sets of capacity more than 800 KW shall comply with emission limits as per the notification G.S.R.489 (E), dated 09.07.2002 at serial No.96, under the Environment (Protection) Act, 1986.
12. All the rules & regulations notified by Ministry of Law and Justice, Government of India regarding Public Liability Insurance Act, 1991 shall be followed.
13. The applicant shall at his own cost get the effluent samples collected both before and after treatment / samples of emissions collected and analysed from the TSPCB or any other Laboratories which are established as per the guidelines and norms of MoEF & CC, GOI and CPCB, New Delhi, every month for the parameters indicated in the

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Condition No.1 and condition No. 4 of Schedule B and shall submit in duplicate the report thereof to the Board.

14. The applicant shall provide appropriate Rain Water Harvesting systems on the available upstream portion of the plant site.
15. At any time during the inspection of Pollution Control Board Officers or any other licencing / servicing authorities / if it is observed that the industry is not complying with any of the above conditions leading to pollution problems, this consent is liable for cancellation without further notice and all the services rendered by the servicing departments shall be withdrawn without further notice.
16. All the rules & regulations notified by Ministry of Environment, Forests & Climate Change (MoEF&CC), Government of India in respect of microorganism, genetically engineered organisms or cells shall be followed.
17. The applicant shall exhibit the consent order of the board in the factory premises at a prominent place for the information of the inspecting officers of the different departments.
18. Notwithstanding anything contained in this conditional letter or consent, the Board hereby reserves to it the right and power under Section 27(2) of the Water (Prevention & Control of Pollution) Act, 1974 and its amendments thereof and under section 21 of Air (prevention & Control of Pollution) Act, 191 and its amendments thereof to review any and / or all the conditions imposed herein above and to make such variations as deemed fit for the purpose of the Act by the Board.
19. The applicant shall put up two black boards of size 6ft by 4ft at the main entrance to their plant. One board shall contain the specific CFE and CFO conditions, in sufficiently large font size so that it can be read easily from a distance of 10 ft to a normal eye, and other board shall carry, again in sufficiently large font size so as to be able to read from a distance of 10 ft, the latest Water, Air, Noise and solid waste monitoring data as well as the maximum vulnerable zone.
20. The industry shall carryout monthly environmental monitoring by Govt. / Private laboratories which is approved by Ministry of Environment, Forests & Climate Change (MoEF&CC) / accredited by NABL and submit monthly report to the concerned Regional office.
21. The industry may explore the possibility of tapping the solar energy for their energy requirements.
22. The following rules and regulations notified by the MoEF&CC, GOI shall be implemented.
 - a) Hazardous and other wastes (Management and Transboundary Movement) Rules, 2016 and amendments thereof.
 - b) Manufacture, Storage and import of Hazardous Chemicals Rules, 1989 and amendments thereof.
 - c) Batteries (Management & Handling) Rules, 2001 and amendments thereof.
 - d) E-Waste (Management & Handling) Rules, 2016 and amendments thereof.
 - e) Plastic Waste (Management & Handling) Rules, 2016 and amendments thereof.
 - f) Construction & Demolition Waste (Management & Handling) Rules, 2016 and amendments thereof.
23. Any person aggrieved by an order made by the State Board under Section 25, Section 26, Section 27 of Water Act, 1974 or Section 21 of Air Act, 1981 may within thirty days from the date on which the order is communicated to him, prefer an appeal as per Andhra Pradesh Water Rules, 1976 and Air Rules, 1982, to such authority (hereinafter referred to as the appellate Authority) constituted under Section 28 of the Water (Prevention and control of Pollution) Act, 1974 and section 31 of Air (Prevention and control of pollution) Act, 1981.

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24. The Board reserves its right to modify above conditions or stipulate any additional conditions including revocation of this order in the interest of environment protection.
25. Concealing the factual data or submission of false information / fabricated data and failure to comply with any of the conditions mentioned in this order may result in withdrawal of this order and attract action under the provisions of relevant pollution control Acts.
26. As per the provisions of the Section 19 of the (TS-iPASS) Act, 2014 (Act No. 3 of 2014), the applicant shall be penalized with fine as prescribed by the government from time to time as well as rectification of the defect if he / she or the organization as the case may be fails to comply with the conditions or undertaking in self certification given to the Nodal Agency.

SCHEDULE - B

- 1) The industry has paid consent fee of Rs. 2,89,300/- i.e., upto 31.03.2024. The industry shall pay the consent fees annually from the every financial year to till the validity of the consent order i.e., upto 31.12.2027.
- 2) The payment of annual consent fee for every financial year (i.e., April to March) within the stipulated time period i.e., 1st quarter of every financial year (April - June) is mandatory for the industry. Failing which, the validity of the Consent order automatically stands cancelled and operation of the industry / project without valid Consent attracts penal action under the provision of water Act, Air Act & Hazardous and Other Waste (Management and Transboundary Movement) Rules, 2016.
- 3) The industry either paying annual fee or total fee for consented period, shall pay the balance consent fee as per the revised rates as applicable from time to time.
- 4) The industry shall comply the all directions issued by the Board vide Revocation of closure order dated 06.01.2022.
- 5) The industry shall take steps to reduce water consumption to the extent possible and consumption shall NOT exceed the quantities mentioned below:

S. No.	Water Consumption	Quantity
1.	Process & Washings	1165 KLD
2.	Boiler feed	120 KLD
3.	Cooling / Humidification/Water spraying	20 KLD
4.	DM Plant / Softner	5 KLD
5.	Domestic	10 KLD
6.	Gardening	80 KLD
	Total	1400 KLD

- 6) A sampling port with removable dummy of not less than 15cm diameter shall be provided to the stack at a distance of 8 times the diameter of the stack from the nearest constraint such as bends etc. A platform with suitable ladder shall be provided below 1 meter of sampling port to accommodate three persons with instruments. A 15 AMP 250 V plug point shall be provided on the platform.
- 7) The emissions shall not contain constituents in excess of the prescribed limits mentioned below.

Chimney No.	Parameter	Emission standards (mg/NM ³)
1 to 3	SPM	115

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- 8) The industry shall comply with ambient air quality standards of PM_{10} (particulate Matter size less than $10\mu m$) – $100 \mu g/m^3$; $PM_{2.5}$ (Particulate Matter size less than $2.5\mu m$) – $60 \mu g/m^3$; SO_2 – $80 \mu g/m^3$; NO_x – $80 \mu g/m^3$, outside the factory premises at the periphery of the industry.

Standards for other parameters as mentioned in the National Ambient Air Quality Standards of CPCB Notification No.B29016/20/90/PCI-I, dated 18.11.2009 shall be complied.

The following noise level standards shall be complied:

Noise Levels:	Day time	(6 AM to 10 PM)	- 75 dB (A)
	Night time	(10 PM to 6 AM)	- 70 dB (A)

- 9) The industry shall not manufacture new products / excess capacity beyond the permitted capacity mentioned in this order without obtaining CFE /CFO of the Board.
- 10) The industry shall provide above ground level RCC tanks for collection / storage of trade effluents and arrest ground water pollution due to leaks/crack of pipes, tanks and spillages etc.
- 11) The industry shall not cause any spillages / discharges of chemicals/ effluents on ground. The drums containing chemicals & wastes shall be stored on elevated platform provided with leachate/spillages collection pit. In no case the drums shall be stored on open ground.
- 12) The industry shall procure raw materials i.e., synthetic / Polyester fabric from outside parties for manufacture of Printed Synthetic / Polyester Fabric and shall carryout only printing & washing activity.
- 13) The industry shall segregate the effluents into LTDS & HTDS streams and treat the effluent separately. The LTDS effluents (313.5 KLD) shall be treated in the ETP. The treated effluent shall be recycled back for washings of fabric, bleaching, scouring etc., and the HTDS Effluents (800 KLD) shall be treated in the ETP followed by 3 pass RO Systems. The RO permeate shall be recycled back into the process, cooling tower makeup etc., and the RO Rejects shall evaporate into MEE followed by ATFD. The condensate of MEE shall be used for boiler feed makeup. The ETP sludge and ATFD salts are disposed to TSDF, Dundigal, Medchal-Malkajgiri District for safe disposal / Alternate Fuel & Raw Material Facilities (AFRF) for disposing to cement industries for co-processing.
- 14) The industry shall regularly operate ETP, RO system & Multiple Effect Evaporator (MEE) followed by ATFD to evaporate the RO rejects.
- 15) The industry shall regularly operate the Air Pollution Control Equipments i.e., MDC followed by water scrubbing for control of the dust & flue gas emissions generated from boilers & thermic fluid heaters. The industry shall not cause any air pollution in the surrounding area.
- 16) The industry shall provide closed shed for storage of husk & husk ash to control fugitive emissions.
- 17) The industry shall install fume / dust extraction system followed by scrubber to control emissions generated from the process.
- 18) The industry shall collect & store the hazardous solid waste in an elevated closed shed with impervious lining and leachate collection system.
- 19) The industry shall dispose the Hazardous waste to TSDF, Dundigal, Medchal-Malkajgiri District regularly / Alternate Fuel & Raw Material Facilities (AFRF). The industry shall furnish online manifest copies of the hazardous waste lifted to TSDF on monthly basis to RO, Nalgonda.
- 20) The industry should maintain the following records and the same should be made available to the Board Officials during the inspection.

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- a) Daily production details as per the GST sales.
 - b) Quantity of effluents generated, treated, evaporated and reused.
 - c) Log Books for pollution control systems.
 - d) Daily Hazardous / solid waste generated and disposed to TSDF / GEPIL.
- 21) The industry shall install digital flow meters at all sections i.e., at inlet & outlet of ETP, RO inlet, RO Permeate, RO rejects, MEE inlet, MEE Condensate and shall maintain daily log books as per the meter readings.
 - 22) The air emissions causing odour nuisance from Plant shall be controlled by adopting scientific methods so that the odour nuisance is eliminated completely.
 - 23) The industry shall not discharge any waste water inside / outside the plant premises under any circumstances.
 - 24) The industry shall develop greenbelt such that it shall not be less than 33% of total area, preferably along the all sides of industry site.
 - 25) The industry shall provide separate energy meters to the effluent treatment plant and air pollution control systems and maintain the daily records.
 - 26) Qualified technical man power shall be employed to operate the ETP & MEE plant.
 - 27) The industry shall take all precautionary and safety measures during process operations.
 - 28) The industry shall maintain good house keeping within the plant premises.
 - 29) The industry shall comply with all the directions issued by the Board from time to time.
 - 30) The industry shall not sell the used empty drums/ barrels / liners / bags / Bottle etc. to outside parties & vendors for reuse, instead they shall discard the same to avoid reuse, which is resorting in illegal dumping of Hazardous Waste and shall dispose the same directly to authorized recyclers only.
 - 31) The industry shall ensure for proper labelling of Hazardous Waste / other waste containers with particulars of industry & type of Waste along with characteristics, while storage & transporting the waste to Recyclers / TSDF / Cement Industries.

SCHEDULE - C

[see rule 6(2)]

[SPECIAL CONDITIONS OF AUTHORISATION FOR OCCUPIER OR OPERATOR HANDLING HAZARDOUS WASTES]

1. The industry shall give top priority for waste minimization and cleaner production practices.
2. The industry shall not store hazardous waste for more than 90 days as per the Hazardous and other Wastes (Management & Transboundary Movement) Rules, 2016 and amendments thereof. The industry shall maintain online manifest system for transportation of waste generated and copies of receipt of Consignee shall be submitted to the Concerned Regional office. The industry shall maintain proper records for Hazardous Wastes stated in Authorisation in FORM-3 i.e., quantity of Incinerable waste, land disposal waste, recyclable waste etc., and file annual returns in Form- 4 as per Rule 20(2) of the Hazardous and other Wastes (Management & Transboundary Movement) Rules, 2016 and amendments thereof.
3. The industry shall dispose /sell the Hazardous Waste to only industries/agencies authorized by the State Pollution Control Boards. The industry shall verify the authorization of the Board given to the Party before disposing its waste to the External Party.

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4. The industry shall maintain proper records for Hazardous Wastes disposal and its concurrence with authorization. In case of variation in generation, industry shall submit explanation and obtain amendment in Environmental Clearance/ CFE/CFO in this regard.
5. The industry shall store Used / Waste Oil and Used Lead Acid Batteries in a secured way in their premises till its disposal. Waste oils shall be disposed to the authorized Reprocessors/ Recyclers and Used Lead Acid Batteries shall be disposed to the manufacturers / dealers on buyback basis. The industry shall take necessary practical steps for prevention of oil spillages and carryover of oil from the premises. The industry shall check the Certificate/ Authorisation/order of MoEF issued to the Re-user/Recycle units while disposing the waste oil.
6. The industry shall dispose of e-waste to the authorised recyclers only.

The industry shall submit the condition wise compliance report of the conditions stipulated in Schedule B & C of this Order on half yearly basis to Board Office, Hyderabad / Zonal Office RC Puram and concerned Regional Office.

To
M/s. Maruti Cottex Ltd.,
Choutuppal (V) & (M),
Yadadri Bhuvanagiri District – 508 252.

JOINT CHIEF ENVIRONMENTAL ENGINEER





TELANGANA STATE POLLUTION CONTROL BOARD

Paryavarana Bhavan, A-III, Industrial Estate, Sanathnagar, Hyderabad-500 018
Phones : 040-23887500 Fax: 040 - 23887519

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ANNEXURE-VII

Letter No. NLG-20/TSPCB/UH-V/TF/2016- 2589

Dt:04.03.2020

To,

The District Magistrate & Collector,
Yadadri Bhuvanagiri.

Madam,

Sub: TSPCB - Constitution of Multi Disciplinary Team for assessment of ground water pollution caused by M/s. Divi's Laboratories Ltd., Lingo jigudem (V), Choutuppal (M), Yadadri Bhuvanagiri District - Reg.

- Ref:**
1. Complaints made by Arige Kistaiah, Vice Sarpanch, Thangadapally (V), Smt. Munagala Rajeshwari, MPTC, Aregudem (V), and Gutta Prabhakar Reddy, Gujja (V), Sri P. Damodar Reddy, Tarnaka, Hyderabad and Sri Mallesh Yadav, Aregudem (V), regarding ground water pollution & air pollution in the surrounding area.
 2. Complaints made by Sri G.Manohar Reddy, Thangadapally (V) through CPCB on 03.01.2020 and also to the Board on 17.01.2020, Pollution Parirakshna Samithi, Choutuppal on 04.01.2020, Kalushya vethireka Porata Samithi, Choutuppal on dt.17.01.2020, Complaints (66 Nos.) from Villagers of Katrevu, Choutuppal (M), Yadadri Bhuvanagiri District & Complaints (69 Nos.) from Villagers of Aregudem, Choutuppal (M) on 30.12.2019, regarding ground water pollution, Air & Water pollution in the surrounding area.
 3. Sri Jala Venkatesham & others (Kalushya Parirakshana Samithi), Choutuppal (V&M), have filed a HR case No. 207 of 2020, dt.20.01.2020 in Hon'ble TSHRC alleging that several chemical companies such as M/s.Divis Laboratories Ltd., M/s. Srini Pharmaceuticals Pvt. Ltd., & M/s.Maruthi Cottex Ltd., etc are creating Water, Air and Soil pollution in the village
 4. Inspection of the industry by the Board officials on 26.11.2019 & 17.01.2020.
 5. Task Force Committee meeting held on 07.02.2020.

* * * * *

Attention is invited to the subject and reference cited.

It is to inform that several complaints have been received against M/s. Divi's Laboratories Ltd., Lingo jigudem (V), Choutuppal (M), Yadadri Bhuvanagiri District stating that ground water pollution is being caused by the industry and thereby affecting their agricultural activity and health of the people in surrounding villages of Lingo jigudem, Anthammagudem, Thangadapally, Panthagi, Gundlabavi, Chinnakonduru, Lakkaram, Katrevu and Aregudem.

In this regard, the Board reviewed the issue in Task Force Committee meeting held on 07.02.2020 which was attended by the complainants and industry representatives.

During the meeting, the complainants alleged that the industry is causing ground water pollution in the area and the water is not suitable for drinking and agriculture. They also informed that they are suffering from health problems due to the pollution caused by the industry and the industry is also going for expansion illegally without taking permissions from the statutory authorities. Further, the

DESPATCHED
ON: 10/3/2020

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complainants informed that earlier the industry was having solar evaporation ponds till the year 2011 and they closed the ponds with soil without lifting hazardous material which has resulted in the contamination of ground water. The industry has dug the borewells in the premises and pumping the effluents into it without treatment in ZLD system. Due to this, the surrounding ground water is polluted. The complainant requested the Board to carryout GPR studies to identify the illegal borewells as well as pipelines in the industry premises. They informed that due to operation of the industry in surrounding villages of Lingojigudem, Anthammagudem, Thangadpally, Panthagi, Gundlabavi, Chinnakonduru, Lakkaram, Katrevu and Aregudem, ground water is polluted and the agricultural lands are unfit for cultivation and requested take action against the industry.

After detailed discussions, the Committee recommended that the District Collector may be requested to constitute a Multi Disciplinary team consisting of Revenue, Agriculture, Ground water and Pollution Control Board officials along with experts from IICT/NEERI to verify the allegations made by the complainants, assess the ground water contamination caused by the industry and damages if any, along with recommendations for crop damage compensation on Polluter Pays Principle.

In view of the above, it is requested to constitute a Multi Disciplinary Team with the following members:

1. Representative from Revenue Department.
2. Representative from Agricultural Department.
3. Representative from Ground Water Board.
4. Representative from TSPCB
5. Experts from IICT / NEERI.

The Multi Disciplinary Team shall conduct a detailed study in consultation with the local public to assess the extent of ground water contamination due to operation of the industry and extent of damage caused to any identifiable persons / agricultural lands in and around the industry and suggest remedial action / compensation to be recovered from the industry on pollution pays principle within three months.

Yours faithfully,
Sd/-
MEMBER SECRETARY

Copy to:

1. The JCEE, Z.O., R.C.Puram for information and necessary follow-up.
2. The Environmental Engineer, Regional Office, Nalgonda for information and **to follow-up with the District Collector, Yadadri Bhuvanagiri for constitution of Multi-Disciplinary Committee.**
3. Concerned file.

// T.C.F.B.O //


Senior Environmental Engineer (FAC)
(UH-V)

JOINT INSPECTION REPORT OF THE MULTI DISCIPLINARY TEAM
CONSTITUTED BY THE DISTRICT COLLECTOR, YADADRI BHUVANAGIRI TO
EXAMINE POLLUTION PROBLEMS IN THE SURROUNDINGS OF M/S. DIVI'S
LABORATORIES LIMITED, CHOUTUPPAL.

The Member Secretary, TSPCB has requested the District Collector, Yadadri Bhuvanagiri District to constitute a Multi Disciplinary Team to conduct a detailed study in consultation with the local public to assess the extent of ground water contamination due to operation of the industry and extent of damage caused to any identifiable persons / agricultural lands in and around the industry and suggest remedial action / compensation to be recovered from the industry on polluter pays principle in connection with several public complaints received against M/s. Divi's Laboratories Limited, Choutuppal.

In this regard, the District Collector, Yadadri Bhuvanagiri District has constituted a Multi Disciplinary Team with the following officials in connection with complaints against M/s. Divi's Laboratories Limited, Sy.No. 238, 247 to 250, 260 to 279, 289 to 293 & 302 of Lingoigudem (V) and Sy.No.505 & 506 of Aregudem (Hamlet of Pantangi Village) of Choutuppal Mandal, Yadadri Bhuvanagiri District:

1. The Revenue Divisional Officer, Choutuppal, Yadadri Bhuvanagiri District.
2. The District Agricultural Officer, Yadadri Bhuvanagiri District.
3. The District Ground Water Officer, Yadadri Bhuvanagiri District.
4. Expert from CSIR-NEERI, Hyderabad.
5. The Environmental Engineer, TSPCB, Regional office, Nalgonda.

As per the instructions of the District Collector, the Multi Disciplinary Team has conducted joint inspection of M/s. Divi's Laboratories Limited (Unit-1) and surroundings on 16.03.2021, 30.03.2021 and 16.04.2021.

The Team has visited Aregudem village on 16.03.2021 and conducted Gramasabha at the Gram Panchayat Office under the chairmanship of RDO, Choutuppal. The meeting was attended by the Sarpanch and public of Aregudem village. During the meeting, the RDO has explained about the constitution of the Multi Disciplinary Team with officials from various departments by the District Collector and its mandate to the public.

The Team will examine/assess the ground water contamination and damages, if any due to M/s. Divi's Laboratories Limited. The Team will also collect ground water samples from the bore wells located in the surrounding agriculture lands and wherever as shown by the villagers. The samples will be collected simultaneously by Agriculture Department, Ground Water Department, NEERI and Pollution Control Board and analyze the samples in the respective department laboratories. The RDO has also instructed TSPCB Officials to conduct Ambient Air Quality Monitoring in Aregudem Village to verify the air pollution due to the industry. The Team will also inspect the industry and verify the status of pollution control measures taken by the industry.

The RDO has assured the villagers that, the Team will examine all the issues and submit a comprehensive impartial report incorporating all the details to the District Collector for further action.

After the Grama Sabha, the Team along with villagers visited the agricultural fields in the village.

The Team collected water samples on 16.03.2021, 30.03.2021 & 16.04.2021 from the 20 bore wells from various locations in Aregudem, Katrevu, Thangadpalli, Panthangi, Gundlabavi, Jilleduchelka, Ankireddygudem and Lingoigudem villages surrounding the industry the presence of the villagers. The bore wells are located at a distance of about 819 Meters to 4.4 KM from the industry.

The distance of the habitations of villages from the industry is as follows: Aregudem 3 KM, Katrevu 3.6 KM, Thangadpalli 2.6 KM, Panthangi 2.8 KM, Gundlabavi 4 KM, Jilleduchelka 2.2 KM, Ankireddygudem 2.4 KM and Lingoigudem 2.6 KM.

The locations of the samples collected are as follows:

S.No.	Sample details / collection point
1.	Water sample collected from Bore well in agricultural land of Sri Manne Janga Reddy, S/o. Muthyam Reddy, Sy.No.540 & 545 of Panthangi Revenue village, H/o. Aregudem (V), Choutuppal (M), Yadadri Bhuvanagiri District
2.	Water sample collected from Bore well in agricultural land of Sri Sama Janardhan Reddy, S/o. Malla Reddy, Sy.No.501 of Aregudem (V), Panthangi Revenue village, Choutuppal (M), Yadadri Bhuvanagiri District

3.	Water sample collected from Bore well in agricultural land of Smt Ananthula Anjamma, W/o. Ramulu, Sy.No.470 of Aregudem (V), Panthangi Revenue village, Choutuppal (M), Yadadri Bhuvanagiri District.
4.	Water sample collected from Bore well in agricultural land of Sri Jillala Buchi Reddy, S/o. Ram Reddy, Sy.No.435 & 436 of Aregudem (V), Panthangi Revenue village, Choutuppal (M), Yadadri Bhuvanagiri District.
5.	Water sample collected from Bore well in agricultural land of Smt Yennapalli Rukmamma, W/o. Janga Reddy, Sy.No.421 of Aregudem (V), Panthangi Revenue village, Choutuppal (M), Yadadri Bhuvanagiri District.
6.	Water sample collected from Bore well in agricultural land of Sri Pinninti Narsi Reddy, S/o. Malla Reddy, Sy.No.407 of Aregudem (V), Panthangi Revenue village, Choutuppal (M), Yadadri Bhuvanagiri District.
7.	Water sample collected from Bore well in Annapurna Devi Temple, Sy.No.381 of Katrevu (V), Lingo jigudem Revenue village, Choutuppal (M), Yadadri Bhuvanagiri District.
8.	Water sample collected from Bore well in agricultural land of Sri Katta Narsimha, S/o. Laxmaiah, Sy.No.63 of Thangadapalli (V), Choutuppal (M), Yadadri Bhuvanagiri District.
9.	Water sample collected from Bore well in agricultural land of Sri Balike Sathaiah, S/o. Mallaiah, Sy.No.66 of Thangadapalli (V), Choutuppal (M), Yadadri Bhuvanagiri District.
10.	Water sample collected from Bore well in agricultural land of Sri Arige Beeraiah, S/o. Sathaiah, Sy.No.79 of Thangadapalli (V), Choutuppal (M), Yadadri Bhuvanagiri District.
11.	Water sample collected from Bore well in agricultural land of Sri Boya Mallesh (Vulavakaya), S/o. Gopaiah, Sy.No.612 of Panthangi village, Choutuppal (M), Yadadri Bhuvanagiri District.
12.	Water sample collected from Bore well in agricultural land of Sri Chappidi Buchi Reddy, S/o. Veera Reddy, Sy.No.192 of Jilleduchelka, H/o Ankireddygudem (V), Lingo jigudem Revenue village, Choutuppal (M), Yadadri Bhuvanagiri District.
13.	Water sample collected from Bore well in agricultural land of Sri Vallamdasu Pentaiah, S/o. Papaiah, Sy.No.209 of Ankireddygudem (V), Lingo jigudem Revenue village, Choutuppal (M), Yadadri Bhuvanagiri District.
14.	Water sample collected from Bore well in agricultural land of Sri Kodari Ushaiah, S/o. Mallaiah, Sy.No.327 of Lingo jigudem (V), Choutuppal (M), Yadadri Bhuvanagiri District.
15.	Water sample collected from Bore well in agricultural land of Sri Velijala Jagadish, S/o. Sathaiah, Sy.No.620,621 & 622 of Panthangi (V), Choutuppal (M), Yadadri Bhuvanagiri District.
16.	Water sample collected from Bore well in the premises of Katamaiah Temple, Sy.No. 341 of Gundlabavi (V), Panthangi Revenue village, Choutuppal (M), Yadadri Bhuvanagiri District.

17.	Water sample collected from Bore well in agricultural land of Sri Pedditi Buchi Reddy, S/o. Aagi Reddy, Sy.No.330 of Gundlabavi (V), Panthangi Revenue village, Choutuppal (M), Yadadri Bhuvanagiri District.
18.	Water sample collected from Bore well near 'B' Hostel within the industry premises.
19.	Water sample collected from Peizo well No.2, which is located near 'A' Hostel within the industry premises.
20.	Water sample collected from Peizo well No.7 which is located near Canteen within the industry premises.

The Inspection Reports of the Individual Departments of the Multi Disciplinary Team are submitted as below:

1. REPORT OF TELANGANA STATE POLLUTION CONTROL BOARD:

TSPCB Officials collected ground water samples from the bore wells along with the other Department Officials and the water samples were submitted to Central Laboratory, TSPCB, Hyderabad for analysis. As per the samples analysis results, the range of the concentrations of the samples is as submitted below and it is compared with Bureau of Indian Standards limits of Drinking Water (IS 10500:2012):

Parameter	Concentration Range of the samples (in mg/ltr)		Drinking Water Standards as per IS 10500 :2012 (*Acetapable limit) (**Permissible limit in absence of alternate source)
	Lower	Higher	
Total Dissolved Solids (TDS)	1160	2193	500* (2000**)
Chlorides as Cl ⁻	335	805	250* (1000**)
Total Hardness as CaCO ₃	452	1890	200* (600**)
Calcium as Ca ⁺²	56	284	75* (200**)
Magnesium as Mg ⁺²	30	287	30* (100**)

The analysis reports of TSPCB are enclosed as Annexure – I.

As seen from the analysis results, the following parameters are exceeding the drinking water standards (ISO10500:2012).

- TDS values of 2 bore well samples are exceeding the permissible limit of 2000 mg/ltr.
- Fluoride values of 9 bore wells samples exceeding 1.5 mg/ltr.
- Total Hardness as CaCO₃ of 9 bore well samples exceeding 600 mg/ltr.
- Calcium as Ca⁺² values of 3 bore well samples exceeding 200 mg/ltr.
- Magnesium as Mg⁺² values of 5 bore wells samples exceeding 100 mg/ltr.

With regard to air pollution, TSPCB has conducted Ambient Air Quality Monitoring at Aregudem Gramapanchayat Office continuously for 7 days during the period from 22.04.2021 to 29.04.2021. As per the monitoring results, the Particulate Matter (RSPM), SO₂ & NO₂ and NH₃ levels are within the National Ambient Air Quality Standards. The monitoring results are as follows:

Parameter	Monitoring values range (in micrograms/m ³)	National Ambient Air Quality Standards (in micrograms/m ³)
RSPM	53 to 78	100
SO ₂	4 to 6	80
NO ₂	14 to 24	80
NH ₃	BDL	400

TSPCB has also conducted Volatile Organic Compounds (VOC) monitoring in Aregudem village and the levels of VOCs were observed to be in the range of 0 to 0.85 PPM.

The AAQM analysis reports are enclosed as Annexure – II.

The Team has also inspected the industry on 16.03.2021. The Inspection details of the industry with suggestions to implement by the industry are enclosed as Annexure - III.

REPORT OF THE GROUND WATER DEPARTMENT:

In obedience of orders of the District Collector, Yadadri Bhuvanagiri, the officials of Ground Water Department along with the Team collected water samples from agriculture bore wells from agriculture lands around M/s Divis Laboratories Limited on dt. 16-3-2021, dt. 30-3-2021 and dt. 16-4-2021.

The Groundwater department collected 20 water samples from agriculture bore wells of Ankireddygudem hamlet of Lingoigudem, Aregudem, Gundlabavi and Katrevaguda hamlet of Panthangi, Thangedupally, Lingoigudem and Panthangi located around M/s Divis Laboratories Limited, Choutuppal village and Mandal, Yadadri Bhuvanagiri District. The Collected water samples were submitted to Level II Water Quality Lab at Directorate, Groundwater Department, Hyderabad for chemical analysis. Geologically the area is underlain by weathered to semi weathered Granites with fine to medium grained, angular to sub angular texture. It is observed that the depth and degree of weathering is varying from place to place, depending upon several factors like temperature, rain fall, slope, drainage, rock type and its susceptibility to weather etc. The depth of the weathered zone varies from 25 mts to 40 mts, and depth of bore wells range from 36 mts to 90 mts, the depth to water levels vary from 4.64 to 17.56 mts, fitted with electrical submersible pumps of 5 HP, installed at a depth of 21 mt and further depths. The reported yields ranged from 5000 Lph to 6000 Lph and irrigating about 1Acres of paddy in both seasons.

As per the analysis results, the water samples quality is as follows:

Electrical Conductivity (> 3000 μ .Sie/cm): Out of 20 samples, 08 samples Electrical Conductivity values are above 3000 μ .Sie/cm and Electrical Conductivity value of Bore well at Ankireddygudem (V) & Lingoigudem (V) of Choutuppal (M), shows 3508 μ .sie/cm which is the highest among 09 samples.

Residual Sodium Carbonate (RSC): Out of 20 sample collected, 04 sample are Marginal Range (M.R) for agriculture as per RSC parameter.

Fluoride (>1.5 mg/liter): Out of 20 samples, 07 samples Fluoride concentration is above the BIS limits(>1.5 mg/l) and Fluoride concentration of Bore well at Gundlabavi-Panthangi (V), Choutuppal (M), shows 2.25 mg/l is the highest among 07 samples.

Nitrate (>45 mg/liter): Out of 20 samples, 03 samples Nitrate concentrations is above BIS limits(>45 mg/l) and Nitrate concentration of Bore well at Thangadipally(V), Choutuppal (M), shows 95 mg/l, is the highest among 04 samples.

Conclusions:-

Groundwater Department collected 20 water samples from agriculture bore wells of Ankireddygudem, Lingo jigudem, Aregudem, Gundlabavi and Katrevaguda villages, Thangedupally, Lingo jigudem and Panthangi located around the investigated area of M/s Divis Laboratories Limited, Choutuppal village and Mandal, Yadadri Bhuvanagiri District. These water samples were subjected to partial analysis for suitability for agriculture purpose and also ascertain pollution due to effluents from Divis Laboratories, Choutuppal. With reference to water samples analysis report, the Nitrates in the upstream of M/s Divis Laboratories are showing excess only in 3 samples out of 20 samples shall be attributed due to excess usage of manures to the agricultural crops in the local area and EC are more than the normal limits showing in 8 samples out of 20 samples due to local rock formation and its mineral composition. Fluoride contamination found in more than the normal limits of 7 (seven) samples out of 20 collected and analyzed samples, shall be attributed due to eugenic and base rock formation. Rainfall of the area is also one of key factors to influence quality of ground water. Choutuppal mandal NRF is only 690.7mm, but actual rainfall was – 52% in 2018, –44% deficit in 2019 and +31% excess in 2020. As a cumulative it is – 48% deficit in the last 3 years.

Recommendations:

1. Out of 20 samples collected surrounding of M/s Divis Laboratories and results of chemical analysis, only few samples showing just more than desired/ permissible limits.
2. Analytical results reveal that the groundwater quality is suitable for agriculture purpose.
3. Influence of M/s Divis Laboratories Limited effluents shall rule out basing on the analytical results of water samples collected and analyzed.

The analysis reports are enclosed as **Annexure – IV**.

3. REPORT OF THE AGRICULTURE DEPARTMENT:

Agriculture Department officials along with the Team Collected (16) Water Samples from Bore wells and (4) Soil Samples from Farmers Fields.

The water Samples were sent to Soil Testing Laboratory, Rajendra Nagar, Hyderabad and Soil Samples Collected are sent to Soil Testing Laboratory, AMC Bhongir

Water Samples analyzed for EC, PH and Chlorides, Bicarbonates etc. Based on the water Samples analytical reports of STL Rajendra Nagar, more Samples are having Electrical Conductivity more than 2.0, Bicarbonates, Chlorides and Residual Sodium Carbonates (RSC) also in High range. This water can be used with arrangement of adequate usage of FYM, Gypsum and adequate drainage facilities.

The Soil Samples were analyzed for the parameters of PH, Electrical Conductivity, Organic Carbon, Nitrogen, Phosphorous and Potassium, As per the analytical reports of soil samples, these soils are suitable to grow crops.

Recommendations – Sugar cane, Sugar beet, Oats, Barely, wheat, Cotton Sorghum, all Millets, Sun hemp, Dalincha crops may be grown in this areas.

Analytical reports are enclosed as Annexure – V.

4. NATIONAL ENVIRONMENTAL ENGINEERING RESEARCH INSTITUTE (CSIR-NEERI), HYDERABAD REPORT:

A team constituting of TSPCB, NEERI, State Groundwater Department and State Agriculture Department had visited Divis Laboratories and affected villages around Divis Labs. Accordingly, the ground water samples in and around have been collected and analyzed for the major physico-chemical parameters and heavy metals to assess the groundwater quality of the region.

Study Area:

Geologically, the area is covered with Peninsular Gneissic Complex (PGC), includes granites, Gneisses and Migmatite. There are few basic intrusive rocks represented by dolerite in the form of dykes. There are three major lineaments observed within the sites, which are trending NNW-SSE direction.

Geo-morphologically, the area is a rocky upland, sloping towards west from east. The surface is covered with flat topped area with local undulations. There are no prominent hills / mounds within the site. The site forms weathered Pedi -planes underlain by Gneisses and Granites. Major part of pedi-plain constitutes low relief area having matured dissected rolling topography with erosional landscape covered by layers of red soil of varied thickness. The area is surrounded by red sandy loam soil. These soils are derived from acidic rocks, such as Granites and Granitic Gneisses. These soils occur on gently sloping pediplains with maximum thickness of 3 m (bgl) from the surface. The water flows from west to east. The groundwater in the area occurs in the weathered & fractured zones.

The groundwater samples were collected inside Divis Laboratories and also in the villages Aregudem, Katrevu, Thangedupally, Panthangi, Ankireddygudem, Lingojjigudem, Gundlabhavi. A total of 19 samples were collected from the whole area which include 03 samples of Divis, 02 samples from Gundlabhavi, 01 sample from Lingojjigudem, 02 samples from Ankireddygudem, 02 samples from Panthangi, 05 samples from Aregudem, 01 sample from Katrevu and 03 samples from Thangedupally. The details of the sampling locations are enclosed.

The standard methods prescribed for groundwater sampling and analysis of individual parameters is followed in this study. The determination of physico-chemical parameters of ground water samples was carried out by adopting standard protocols given by APHA, 2012. The temperature was measured by using thermometer in the field. The pH and conductivity were measured with respective meters. TDS was calculated by using the gravimetric method. The chemical parameters like Total hardness (TH), Calcium (Ca), Chloride (Cl), Alkalinity were determined titrimetrically. Magnesium (Mg) was calculated by taking the differential values between TH and Ca concentrations. Sodium (Na) and Potassium (K) were measured by Flame Photometer. Sulphate (SO₄) was determined by turbidity method using visible Spectrophotometer. Heavy metals like Arsenic (As), Boron (B), Barium (Ba), Cadmium (Cd), Cobalt (Co), Chromium (Cr), Copper (Cu), Iron (Fe), Manganese (Mn), Nickel (Ni), Lead (Pb) and Zinc (Zn) were determined by using ICP-OES (iCAP 6300 Duo, Make: Thermo Scientific).

Ground water Level:

The groundwater level could be measured only at 12 samples as the other wells were completed sealed and could not be opened. The water level in these groundwater locations varied from 4.47 m to 17.53 m indicating that all the wells are shallow.

Groundwater Quality:

The groundwater analysis for the physico-chemical and heavy metals were carried out as per APHA (2012) methods. The groundwater quality data was compared with the Bureau of Indian Standards limits of drinking water. The parameters are described in detail below:

Physical parameters:

In general, pH in groundwater reflects the suitability of groundwater for drinking purpose. The water samples collected from all the locations has pH ranging from 6.7–7.7. The observed pH values were within the normal range as per the BIS norms.

TDS is a measure of dissolved elements present in water. TDS values in ground water samples ranged from 1319–1910 mg/l. The TDS was within 2000mg/l at all locations.

Inorganic Parameters:

The Total Hardness values in the study area ranged from 426–2060 mg/l. Except at some locations, most of samples showed total hardness values within the permissible limit of BIS.

The observed Chloride concentration varied from 254–782 mg/l. The observed Chloride values were within 1000mg/l of BIS at all locations.

Sulphate content in the groundwater varied from 33–199 mg/l. The Sulphate values for all groundwater samples were within the permissible limits of BIS.

The Sodium levels in the groundwater varied from 190–467 mg/l. The high levels of sodium are due to the rock dominance in the study area.

Nutrient Demand Parameters:

The Nitrate content in the groundwater varied in the range of 0.22–41.8 mg/l. The observed values of Nitrate were observed to be within BIS limits.

BOD observations are normal and ranged from 1.2–18 mg/l.

COD values ranged from 14 –28 mg/l. No high values of COD are found in any groundwater sample

No phenolic compounds were detected in any samples.

Bacteriological Parameters:

Portability of groundwater with respect to microbiological analysis was checked using MPN Index. The MPN values ranged between 33 ->1600, 350 ->1600 and <1.8->1600 during February, March and November 2020, respectively.

Heavy Metals:

All the heavy metals were within the permissible limits of BIS except for Iron. The high values of iron are due to the laterite nature of soil

Conclusions:

A total of 19 groundwater samples were collected from various villages and within the premises of Divis Laboratories Limited. The water level was measured at 12 locations. All the parameters were within the permissible limits of BIS except for TDS, Chloride. The high values of TDS and Chloride are due to the rock water interaction. The underlying rocks contribute to the high values of groundwater samples.

The reports is enclosed as Annexure – VI.

Observations and Recommendations of the Multi Disciplinary Team:

1. As per TSPCB report, some of the ground water samples in the area are exceeding the standards for drinking water with respect to certain parameters like TDS, Fluoride, Total Hardness (as CaCO₃), Calcium (as Ca⁺²) and Magnesium (as Mg⁺²).
2. As per the monitoring results of air quality monitoring carried by TSPCB, the parameters (RSPM, SO₂, NO₂ & NH₃) are within the National Ambient Air Quality Standards.
3. During the Joint Inspection of the Industry, the following suggestions are made for prevention and control of pollution:
 - i) The industry shall continue to operate the scrubbers provided to control process emissions regularly for control of odour to the surroundings.

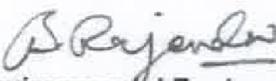
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- ii) The industry shall continue to operate the Zero Liquid Discharge (ZLD) system regularly to treat the effluents and reuse the same.
 - iii) The hazardous waste shall be kept stored inside the sheds till the final disposal to TSDF/Cement industries.
4. The Agriculture Department stated that, more samples are having the Electrical Conductivity more than 2.0, Bicarbonates, Chlorides and Residual Sodium Carbonates are also in High range. This water can be used with arrangement of adequate usage of FYM, Gypsum and adequate drainage facilities. The Soil Samples were analysed for the parameters of PH, Electrical Conductivity, Organic Carbon, Nitrogen, Phosphorous and Potassium, As per the analytical reports of soil samples, these soils are suitable to grow crops. The Agriculture Department recommended that Sugar cane, Sugar beet, Oats, Barely, wheat, Cotton Sorghum, all Millets, Sunhemp, Dalincha crops may be grown in this area.
5. The Groundwater Department stated that the Nitrates in the upstream of M/s Divis Laboratories are showing excess only in 3 samples out of 20 samples shall be attributed due to excess usage of manures to the agricultural crops in the local area and EC are more than the normal limits showing in 8 samples out of 20 samples due to local rock formation and its mineral composition. Fluoride contamination found in more than the normal limits of 7 seven samples out of 20 collected and analyzed samples are shall be attributed due to eugenic and base rock formation.
6. Further, the Groundwater Department stated that:
- a) Out of 20 samples collected surrounding of M/s Divis Laboratories and results of chemical analysis only few samples showing just more than desired/ permissible limits.
 - b) Analytical results reveal that the groundwater quality is suitable for agriculture purpose.
 - c) Influence of M/s Divis Laboratories Limited effluents shall rule out basing on the analytical results of water samples collected and analyzed.

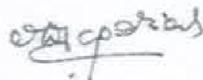
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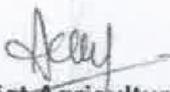
7. As per the CSIR-NEERI report, the total Hardness values in the study area ranged from 426–2060mg/l except at some locations most of samples showed total hardness values within the permissible limit of BIS. The sodium levels in the groundwater varied from 190–467mg/l. The high levels of sodium are due to the rock dominance in the study area and all the heavy metals were within the permissible limits of BIS except for Iron. The high values of iron are due to the laterite nature of soil.

The Joint Inspection Report of the Team is submitted for kind perusal of the District Collector, Yadadri Bhuvanagiri District and for taking necessary action.


Environmental Engineer,
TSPCB, RO-NLG


S. Srinivas
Director, CSIR-NEERI,
Hyderabad.


District Ground Water Officer,
Yadadri Bhuvanagiri.


District Agricultural Officer,
Yadadri Bhuvanagiri.


Revenue Divisional Officer,
Choutuppal.